



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Thursday, 15th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO.: 1

[DIVISION BENCH]

[DIVISION BENCH - I
THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO DIVISION BENCH - I)
ALONG WITH THE FOLLOWING MATTERS]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	WA/28/2018	THE STATE OF ASSAM Versus SRI PRADIP NARAH	MR D SAIKIA MR N SARMA MR A DEKA	
		REMARK : FIXED , NOT BY HON. U. BHUYAN, J		
HEARING				
2.	WA/304/2014	JYOTI BARUAH AND 8 ORS Versus STATE OF ASSAM AND 4 ORS	MR.R SALOI MS.S BARUA MR.R KALITA MRS.J M KONWAR MD.A J ATIA MR.B D KONWAR	MRSA VERMA SC, EDU
		REMARK : WP(C) 6071/10(D/O), FIXED		
3.	WP(C)/1052/2015	UNION OF INDIA AND 2 ORS. Versus MS. ANUSREE DEB	MR.N J DUTTA MR.S C KEYAL ASSTT.S.G.I.	MR.S A CHOUDHURY MR.H G BARUAH MS.P BARUAH
4.	WP(C)/7394/2015	SMT. DEEPA TALUKDAR AND 3 ORS. Versus THE STATE OF ASSAM AND 17 ORS	MR.P MAHANTA MR.K N CHOUDHURY MR.R B GOHAIN	MS.A CHOUDHURY R-3 and 4 MR. S DEKA(R-7&8,11,13TO18) MR. P DUTTA(R-7&8,11,13TO18) MR.K R BOROOAH(R-5, 6, 10&12) MR.D CHOUDHURY(R-7&8,11,13TO18) MR.A D CHOUDHURY(R-7&8,11,13TO18) SC, CO-OP.(R1-4) MR.T CHAKRABORTY(R-7&8,11,13TO18) DR.B AHMED
5.	WP(C)/4177/2016 with I.A.(Civil)/1446/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MSM L GOPE MS.N BORDOLOI MS.N GOGOI	SC, FINANCE & TAXATION

WITH

	WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS.N HAWELIA MSM L GOPE	SC, FINANCE AND TAXATION MR.R DUBEY
	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MSM L GOPE MS.N BORDOLOI MS.N GOGOI MS.N HAWELIA MS.N MECH	MR.B GOGOI SC, FINANCE & TAXATION
6.	WA/148/2017 CAVT. NO. 2016/	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR.B GOGOI MR.R BORPUJARI MR.D SAIKIA	MR.M K CHOUDHURY MR.R TALUKDAR FOR CAVEATOR MR.C BARUAH
	WITH I.A.(Civil)/1804/2017	ADDITIONAL CHIEF SECY. TO THE GOVT. OF ASSAM, Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR.R BORPUJARI MR.B GOGOI MR.D SAIKIA	MR.M K CHOUDHURY MR.C BARUAH MR.R TALUKDAR FOR CAVEATOR
7.	WP(C)/991/2017	BHARAT SANCHAR NIGAM LTD Versus DEO KUMAR RAI ALIAS DEO KUMAR RAY	MR.R THADANI MR.B PATHAK MR.B C PATHAK MRS.P DEY	MR.S SARMA MSB DEVI MR.G GOSWAMI
	WITH WP(C)/1273/2015	BHARAT SANCHAR NIGAM LTD. Versus DHANAPATI LAHKAR AND 6 ORS	MR.D K BAGCHI	MR.S SARMAR1-7
	WITH WP(C)/2631/2016	BHARAT SANCHAR NIGAM LTD. Versus PRAHLAD CH. BORAH AND 4 ORS	MR.Y DOLOI MR.S Z RAHMAN MR.D BARUAH	MR S SARMA, R MS B DEVI, R MR G GOSWMI, R
	WITH WP(C)/4127/2015	BHARAT SANCHAR NIGAM LIMITED Versus KANDARPA DAS AND ANR.	MS.D BORA MS.P DEY MR.B PATHAK MS.J PHUKAN MR.B C PATHAK	MSB DEVIR- 1AND2 MR.G GOSWAMI(R- 1&2) MR.S SARMA(R- 1&2)
	WITH WP(C)/6522/2016	BHARAT SANCHAR NIGAM LIMITED Versus SHYAMAL DAS	MR.R THADANI MS.J PHUKAN MR.B PATHAK MR.B C PATHAK MRS.P DEY	MR.S CHOUDHURY MR.M CHANDA MS.H DAS

Causelists generated on 13/03/2018 17:30:27



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

**BEFORE:
HONOURABLE MR. JUSTICE HRISHIKESH ROY**

COURT NO.: 2

[SINGLE BENCH]

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - III).]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	abc/11/1900	X... Versus X		

Causelists generated on 13/03/2018 17:25:13



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO.: 3

[SINGLE BENCH]

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - IV) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	WP(C)/1042/2018	SAHIDUR RAHAMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR F K R AHMED	GA, ASSAM
	REMARK : FIXED			
	WITH			
	WP(C)/7487/2017 CAVT. NO. 2017/	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR.B RAHMAN	GA, ASSAM
2.	WP(C)/1056/2018	OMEGA BIOTECH LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR. M SAHEWALLA MR. A CHETIA MR D SENAPATI MD ASLAM	GA, ASSAM
	REMARK : FIXED			
3.	WP(C)/1185/2018	JAYANTA PRASAD BANIK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N J KHATANIAR MR. M K DAS	SC, EXCISE DEPTT. MR P N GOSWAMI
	REMARK : FIXED			
4.	WP(C)/1348/2018	THE HATIGAON SIJUBARI KABARSTHAN COMMITTEE AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM
	REMARK : FIXED			
5.	WP(C)/1353/2018	M/S. KALITA CONSTRUCTION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MR. A. DAS MR. H SARMA	SC, WATER RESOURCE
	REMARK : FIXED			

ADMISSION

6.	WP(C)/2106/2012	PRAHLAD RAI AGARWALA @ PARHLAD RAI MASKARA Versus THE STATE OF ASSAM AND ORS	MR.M CHOUDHURY MR.K CHOUDHURY MR.U K DAS	SC, REVENUE MRS.V L SINGH
	REMARK : FIXED			
7.	WP(C)/4883/2014	PRASANJIT GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR.A Y CHOUDHURY MR.M HAQUE	GA, ASSAM
	REMARK : FIXED			
8.	WP(C)/915/2015	SARIMUL HOQUE SODIOL AND 15 ORS Versus THE UNION OF INDIA AND 5 ORS	MR.M H LASKAR MR.B K DAS MR.S ROY	MRP KUMARR-3 MR.Y S MANNAN(R1-5) SC, NHAI GA, ASSAM(R6)
	REMARK : FIXED			
9.	WP(C)/1841/2015	SUBHASH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.M J BARUAH	MR.H G BARUAHR-4 GA, ASSAM(R2,3) MS.S BORA(R-4) MR.S A CHOUDHURY(R-4)
	REMARK : FIXED			
	WITH			
	WP(C)/2058/2011	SUBHASH CH. DAS Versus THE STATE OF ASSAM AND ORS	MR.M J BARUA	MR.H G BARUAH GA, ASSAM
10.	WP(C)/6071/2015	MONI KANTA TAYUNG Versus THE UNION OF INDIA AND 5 ORS	MS.R B BORA MR.U J SAIKIA MS.J DAS	MSB DEVI SC, RAILWAY GA, ASSAM
	REMARK : FIXED			
11.	WP(C)/1369/2016	SMTI MANDIRA KULI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA	SC, REVENUE GA, ASSAM
	REMARK : FIXED			
12.	WP(C)/2945/2017	TINSUKIA MINI TRUCK OWNERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.H BEZBARUAHR - 6 MRSP RAI(R - 6) MR.R MAZUMDAR(R - 6) ASSTT.S.G.I. GA, ASSAM MS U DAS(R - 6) MRU SARMA(R - 6)
	REMARK : FIXED			
	WITH			
	WP(C)/4209/2017	MOTOR OWNER'S ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR.U P CHALIHA MR.M RANA MR.D P CHALIHA	ASSTT.S.G.I. GA, ASSAM
	WITH			
	WP(C)/4651/2017	NAGAON TRUCK MALIK SANTHA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS.S ROY MR.M H LASKAR	GA, ASSAM ASSTT.S.G.I.
	WITH			
	WP(C)/5490/2016	B.G. TRUCK OWNERS' ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R SALOI MR.R KALITA MS.S BHUYAN	C.G.C. SC, TRANSPORT MR.M PHUKAN(R-6) ADDL. AG, ASSAM ASSTT.S.G.I. MR.Y DOLOI(R- 1-5)

13.	WP(C)/4111/2017	N.E. TRADE AND TRANSPORT AND ANR. Versus FOOD CORPN. OF INDIA AND 3 ORS.	MR.N DEKA MR.M GOGOI MR.R SARMA MR.P P BARUAH	SC, F C I
	REMARK : FIXED			
14.	WP(C)/5212/2017	M/S. PURBANCHAL PAPERS AND WORKS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR.R SARMA MR.D DAS	SC, SSA GA, ASSAM
	REMARK : WITH WP(C) 4849/17(D/O), FIXED			
15.	WP(C)/790/2018	ENAMUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR M HASHEN MR M AHMED	GA, ASSAM, MR. K H SAIKIA (R12) N RAHMAN A M KHAN
	REMARK : FIXED			
		ORDERS -----		
16.	Arb.P./24/2017	M/S. K.K.ENTERPRISE Versus THE NUMALIGARH REFINERY LTD.	MS.B DAS MS.N UPADHYAY MR.D BARUAH	MR. S S ROY S BORTHAKUR
	REMARK : FIXED			
17.	Arb.P./29/2017	KARAN CONSTRUCTION CO. Versus NUMALIGARH REFINERY LTD.	MR.S N ADHYAPAK MR.S J SARMA	MR. S S ROY MR. S BORTHAKUR
	REMARK : FIXED			
18.	WP(C)/3280/2017 CAVT. NO. 17 /	MARIUM KHATUN Versus THE STATE OF ASSAM AND 13 ORS.	MR.R ALI MR. K KALITA MR. M HUSSAIN MR S N SARMA, SR.ADV. MR.H A AHMED MR.R ISLAM	MR.A SATTARFOR CAVEATOR MR.S C BISWAS(FOR CAVEATOR) MR.S G BHATTACHARJEE(R- 8 TO 14) MR.S DUTTA(R- 8 TO 14) MR.A DAS(R- 8 TO 14) MR.S K MEDHI(SR.ADV.)(R- 8 TO 14) GA, ASSAM
	REMARK : FIXED			

Causelists generated on 13/03/2018 17:44:56



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:
HONBLE MR. JUSTICE UJJAL BHUYAN
HON BLE MR. JUSTICE NELSON SAILO

COURT NO.: 4

[DIVISION BENCH]

[DIVISION BENCH- II

THIS BENCH WILL RISE
AT 3:15 P.M.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	WP(C)/6834/2016	SMTI RANJANA GHOSE Versus THE UNION OF INDIA AND 3 ORS	MR.G SARKAR MR.B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
2.	WP(C)/7503/2016	SMTI. ARCHANA DAS Versus THE UNION OF INDIA AND 3 ORS	MD.GIASH UDDIN MR.P K MEDHI	ASSTT.S.G.I. GA, ASSAM
3.	WP(C)/7506/2016	MALEKA BIBI Versus THE UNION OF INDIA AND 3 ORS.	MR.S HOQUE MR.M H TALUKDAR MR.A R SIKDAR	GA, ASSAM ASSTT.S.G.I.
4.	REMARK : WITH LCR WP(C)/7541/2016	BAHAR ALI Versus UNION OF INDIA AND 4 ORS.	MR.A DAS MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
5.	REMARK : WITH LCR WP(C)/7559/2016	AMINA KHATUN Versus UNION OF INDIA AND 3 ORS.	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM ASSTT.S.G.I.
6.	REMARK : WITH LCR, WP(C)/7586/2016	TAJ UDDIN JAIGIRDAR Versus THE UNION OF INDIA AND 4 ORS	MR.H R CHOUDHURY MR.H R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
7.	REMARK : WITH LCR WP(C)/760/2017	SAIF UDDIN @ MD. SARIF UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR.A M ALAMAN MR.D HUSSAIN MR.A S TAPADER MRH I CHOUDHURY	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			

8.	WP(C)/764/2017	SIRAJUL HAQUE AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR.M H TALUKDAR MR.A R SIKDAR MR.N AHMED	GA, ASSAM(R 2 - 4) ASSTT.S.G.I.(R 1)
	REMARK : WITH LCR			
9.	WP(C)/780/2017	ABDUL KADIR Versus THE UNION OF INDIA AND 4 ORS.	MR.Z HAMMAD MDE AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
10.	WP(C)/307/2018	MAJIDA KHATOON Versus THE UNION OF INDIA	MR. A R SIKDAR MS D J BORA MR A. ALI MR N AHMED	ASSTT.S.G.I.
11.	WP(C)/312/2018	SAYED ALI Versus THE UNION OF INDIA	MR.S A AHMED MS. J A KHANAM MS. M GOGOI MS.M GOGOI	ASSTT.S.G.I. SC, FOREIGNERS TRIBUNAL SC, ECI SC, NRC ASSTT.S.G.I.
	REMARK : FIXED			
12.	WP(C)/353/2018	KAFILUDDIN SK. @ KABILUDDIN SK. Versus UNION OF INDIA	MR. I H SAIKIA MR. M R CHOUDHURY MR. K KALITA MS. S KANUNGOE	ASSTT.S.G.I. SC, ECI SC, NRC
	REMARK : FIXED			
13.	WP(C)/367/2018	SONEKA KHATUN Versus THE UNION OF INDIA	MR F K R AHMED MR. K I MAZUMDER	ASSTT.S.G.I.
	REMARK : WITH LCR			
14.	WP(C)/369/2018	MALANCHA KHATUN Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR R A CHOUDHURY MR. H ALI	ASSTT.S.G.I. MR J PAYENG, SC, F.T.
	REMARK : FIXED			
15.	WP(C)/1157/2018	FALU DAS Versus THE UNION OF INDIA AND 4 ORS.	MR A M MAZUMDAR MR. D N SARMAH MR. R ISLAM	ASSTT.S.G.I. SC, FT SC, ECI SC, NRC
	REMARK : WP(C) 6626/17(D/O), WITH LCR, FIXED			
	WITH			
	I.A.(Civil)/625/2018	FALU DAS Versus THE UNION OF INDIA AND 4 ORS	MR A M MAZUMDAR MR. D N SARMAH MR. R ISLAM	ASSTT.S.G.I. SC, FT SC, ECI SC, NRC
HEARING				
16.	CrI.A./49/2014	MANI BEGUM Versus STATE OF ASSAM AND 9 ORS.	MS.M KONCH MR.A CHOUDHURY MD.S ISLAM	PP, ASSAM MR.A M BORA MS.P BHUYAN MS.C CHOUDHURY MR.D GOGOI
	REMARK : LCR 6 FILES, P.B.- 2			
17.	CrI.A./59/2014	MOHAMMAD KADAR ALI @ KADER ALI Versus UNION OF INDIA	MR.H R A CHOUDHURY Sr.Adv. MR.B K MAHAJAN MR.P K DAS MR.R ALI MR.A AHMED MR.A CHOUDHURY	MR. B SARMA SC, NCB
	REMARK : LCR 3 FILES, P.B.- 2			
18.	CRL.A(J)/92/2014	RAJU NUNIA @ LAIKA Versus THE STATE OF ASSAM	AMICUS CURIAE MS.D B GOGOI	PP, ASSAM
	REMARK : LCR 5 FILES, P.B.- 2			

REMARK : WITH LCR

Causelists generated on 13/03/2018 17:29:31
-----LEAVE NOTE OF ADVOCATES FOR 15/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR U SARMA	28-02-2018	To	15-03-2018
8)	MISS. M DAS	07-03-2018	To	20-03-2018
9)	MR. R ALI	05-03-2018	To	15-03-2018
10)	MS. A DEVI	05-03-2018	To	20-03-2018
11)	MR A KUNDU	07-03-2018	To	20-03-2018
12)	MR. B SINHA	07-03-2018	To	23-03-2018
13)	MR. S K SINHA	07-03-2018	To	02-04-2018
14)	MR. P PATHAK	07-03-2018	To	29-03-2018
15)	MR. R K JAIN	08-03-2018	To	18-03-2018
16)	MR. S BARUAH	08-03-2018	To	16-03-2018
17)	MR. D BARUA	08-03-2018	To	16-03-2018
18)	MR. B P BORAH	15-03-2018	To	19-03-2018
19)	MS. M DEKA	09-03-2018	To	28-03-2018
20)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
21)	MR G R DEV	12-03-2018	To	21-03-2018
22)	MD B ZAMAN	09-03-2018	To	28-03-2018
23)	MR G C SHARMA	12-03-2018	To	19-03-2018
24)	MR G GOSWAMI	12-03-2018	To	18-03-2018
25)	MR. D DAS	12-03-2018	To	16-03-2018
26)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
27)	MR. R DE	14-03-2018	To	16-03-2018
28)	MR. R DAS	14-03-2018	To	15-04-2018
29)	MR. J SARMAH	12-03-2018	To	26-03-2018
30)	MR. D BORAH	13-03-2018	To	23-03-2018
31)	MR. D PATHAK	13-03-2018	To	23-03-2018
32)	MR. U C DAS	14-03-2018	To	16-03-2018
33)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
34)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018



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[AT 10:30 AM]

BEFORE:

HON'BLE MR. JUSTICE UJJAL BHUYAN
HON BLE MR. JUSTICE AJIT BORTHAKUR

COURT NO.: 4

[DIVISION BENCH]

[AT 3:30 P.M.

ORDER WILL BE DELIVERED BY
HON. MR. JUSTICE UJJAL BHUYAN,
SITTING SINGLY]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1.	WP(C)/6090/2016	ABDUL MOJID @ MOJID ALI Versus THE UNION OF INDIA AND 4 ORS	MR.B HALDAR MR.A C SARMA MR.G BHARADWAJ	ASSTT.S.G.I.R 1 GA, ASSAM(R 2 - 5)
		REMARK : WITH LCR		

Causelists generated on 13/03/2018 17:33:18



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO.: 6

[SINGLE BENCH]

[CIVIL BENCH - II]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1.	I.A.(Civil)/3094/2017 In WP(C)/2959/2017 REMARK : FIXED WITH WP(C)/2959/2017	BABY SAIKIA @ BEBI SAIKIA Versus GUNAMONI DEVEE @ 5 ORS	MR.A BHATTACHARJEE MR.A BARUA MS.P BHATTACHARJEE	MR.A NATH SC, ELEMENTARY EDUCATION MR.D DOLEY
	with I.A.(Civil)/3094/2017	GUNAMONI DEVEE Versus THE STATE OF ASSAM AND 5 ORS.	MR.A NATH MR.D DOLEY	MR.A BARUAR-6 SC, ELEMENTARY EDUCATION MS.P BHATTACHARYA(R-6) MR.A BHATTACHARYYA(R-6)
2.	I.A.(Civil)/3465/2017 In WP(C)/2789/2017 WITH WP(C)/2789/2017	EASFUR RAHMAN AND 3 ORS Versus IMRAN HUSSAIN AND 6 ORS	MR.R KALITA MS.D BURAGOHAINE MRS.J M KONWAR MR.R SALOI	MR.S U AHMED SC, HIGHER EDUCATION
	with I.A.(Civil)/3465/2017	IMRAN HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR.P K R CHOUDHURY MR.S U AHMED	MR.M HUSSAINR-5 MR.S SAGI MS.S BHUYAN MR.R KALITA SC, SECONDARY EDUCATION MR.H AGARWAL MR.N H BARBHUIYA(R-5)
ADMISSION				
3.	WP(C)/1433/2013 REMARK : WITH WA 79/05(D/O), FIXED WITH WP(C)/224/2013	GOBINDA DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR.R S CHAUHAN	MS.M DEKA GA, ASSAM SC, BTADC SC, EDU
		MRS. FARHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR.B GOSWAMI MR.T DEURI MR.A RAHMAN MR.J RABHA MR.U SAIKIA	SC, EDU
4.	WP(C)/344/2014 REMARK : FIXED	MD. ILIASH HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.P MAHANTA MS.P SAHARIA	MS.S K NARGIS MS.A NEOG SC, SSA SC, EDU MR.M HUSSAIN

5.	WP(C)/3245/2016	DIPALI MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR.D HAZARIKA MR.C GOSWAMI	SC, BTC MR.M TALUKDAR(R-6) MR.B BARMAN(R-6) SC, SECONDARY EDUCATION
	REMARK : FIXED			
6.	WP(C)/6955/2016	SMTI MALIKA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS.R P BORAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION GA, ASSAM
	REMARK : FIXED			
7.	WP(C)/7433/2016	APARAJITA THAKURIA Versus STATE OF ASSAM AND 7 ORS.	MR.S TAI MR.R SARMA MR.M SARMA	SC, SECONDARY EDUCATION MS.F BEGUM(R- 4,5,6&8) MRU SARMA(R-7) MR.A M BARBHUIYA(R-4,5,6&8) MR.B SAHARIA(R-7)
	REMARK : FIXED			
8.	WP(C)/839/2017	MD. ABDUL MOZID ALI AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR.J C GOGOI MR.D HANDIQUE MR.K KALITA MR.H KAKATI MR.S ALI MR.N GOGOI	SC, FINANCE SC, ELEMENTARY EDUCATION
9.	WP(C)/1733/2017	KHAGENDRA PRASAD BHARALI Versus THE STATE OF ASSAM AND 4 ORS.	MR.K N CHOUDHURY MR.J PATOWARY MS.A BARUAH MR.D J DAS	SC, SECONDARY EDUCATION MR.P NAYAK(SC, FINANCE)
10.	WP(C)/2144/2017	NOWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR.A ACHARYA MR.B K GOSWAMI MR.N BARMAN MR.S K GOSWAMI	SC, FINANCE SC, ELEMENTARY EDUCATION
11.	WP(C)/2282/2017	BIMAL CHANDRA MODAK Versus THE STATE OF ASSAM AND 3 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	MR.D N SARMAR-4 GA, ASSAM(R. 1-3.) MR.R ISLAM(R-4)
	REMARK : NOT BY HON. A.K.GOSWAMI, J			
12.	WP(C)/2630/2017	LAKSHMI NIWAS KALWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR.H P NEOG MSR RAJKHOWA MR.B K DAS MR.I H BARBHUIYA MR.H P GUWALA	MS.F BEGUMR-6 MR.C BHATTACHARJEE(SC, SECONDARY EDUCATION DEPT.) SC, EDUCATION MR.A M BARBHUIYA(R-6)
13.	WP(C)/2636/2017	HARMOHAN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR.B K DAS MR.H P NEOG	MR.B GOGOIR-5 SC, SECONDARY EDUCATION MR.P NAYAK(R-5) MR.A BARUA(R-7) MR.P P DUTTA(R-7) MR.T J MAHANTA(SR.ADV.)(R-7)
	REMARK : FIXED			
	WITH			
	WP(C)/3996/2017	MD. AJNUR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR.H P GUWALA MR.S CHOUDHURY	MR.H P NEOGR-6 SC, SECONDARY EDUCATION MR.B K DAS(R-6)
14.	WP(C)/2744/2017	HARESH CHANDRA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K BORAH	SC, SECONDARY EDUCATION MR.A Y CHOUDHURY(R-4)
15.	WP(C)/4234/2017 CAVT. NO. 17/	SMT. ALPANA DAS MAJUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MRS.R DEVI MR.A R TAHBILDAR	MRA R BHUYANR-5 MR.F A LASKAR(R-5) FOR CAVEATOR MS.M MEDHI SC, SECONDARY EDUCATION MS. A AHMED MR.A M BARBHUIYA

16.	WP(C)/4395/2017	ABDUL JALIL MAZARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MRJ RAHMAN MS.K DEVI MR. M KHAN	SC, ELEMENTARY EDUCATION GA, ASSAM
17.	WP(C)/4999/2017	JIAUR RAHMAN BARLASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR.F A LASKAR MRA R BHUYAN	SC, SECONDARY EDUCATION GA, ASSAM
	REMARK : B/O			
18.	WP(C)/5145/2017	RULI SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS.D SWAMI MR.G N SAHEWALLA MR.P DEKA MD.ASLAM	SC, ELEMENTARY EDUCATION
19.	WP(C)/5603/2017	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR.F A LASKAR MR.S M RAHMAN	SC, SECONDARY EDUCATION SC, APSC
	REMARK : B/O			
20.	WP(C)/6948/2017	FAJIRAN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR.N ALI MR.S C BISWAS MRS.J BORAH	GA, ASSAM MR.C BARUAH SC, AG SC, ELEMENTARY EDUCATION
	REMARK : FIXED			
21.	WP(C)/7205/2017	BINOY KR. ROY Versus THE STATE OF ASSAM AND 5 ORS	MR D C NATH MR.M MANDAL MR.A K DUTTA	SC, BTC GA, ASSAM SC, ELEMENTARY EDUCATION
	REMARK : FIXED			
22.	WP(C)/168/2018	NAYANJYOTI MEDHI Versus THE STATE OF ASSAM	MR. A K BARMAN	MR N SARMA (SC, SECONDARY EDUCATION DEPT.)
	WITH WP(C)/8013/2017	JITUMONI SARMAH AND 169 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I AHMED MR.U P CHALIHA MR.D P CHALIHA	SC, SSA SC, SECONDARY EDUCATION
	WITH WP(C)/8161/2017	LANI BARUAH AND 49 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR.M HAQUE MR.S HOQUE MR.H R A CHOUDHURY MR.A WADUD	SC, FINANCE SC, SECONDARY EDUCATION
	WITH WP(C)/8230/2017	SANJAY MODAHI AND 38 ORS. Versus THE STATE OF ASSAM AND 25 OS.	MR.B P BORAH MR.P J DUTTA MR.P K GOSWAMI	MS. M BHATTACHARJEE (GA, ASSAM) MS. R B BORA (SC, BTC) MR N SARMA (SC, SECONDARY EDU. DEPT.) MR. P NAYAK (SC, FINANCE DEPT.)
23.	WP(C)/195/2018	MD. BAHARUL ISLAM Versus THE UNION OF INDIA	DR B P TODI MD. J U AHMED MR. N J MEDHI MR. A TODI MR. A NATH	ASSTT.S.G.I. SC, GST
	REMARK : FIXED			
24.	WP(C)/708/2018	M/S. HIND STEEL INDUSTRY Versus THE UNION OF INDIA	MS. M L GOPE MS. N MECH MS. N BORDOLOI MS. N GOGOI MS. N HAWELIA	
	REMARK : FIXED			

25.	WP(C)/712/2018	BASU DEV DHAR Versus THE UNION OF INDIA	MS. M L GOPE MS. N MECH MS. N BORDOLOI MS. N GOGOI MS. N HAWELIA	MR. S C KEYAL
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REMARK : FIXED

ORDERS

26.	WP(C)/5450/2013	SMTI SIKHA GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K BORAH MR.S BORTHAKUR	MRJ C BORAH MRN M HAZARIKA SC, EDU
WITH				
	WP(C)/6554/2014	SMTI SIKHA GOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.S BORTHAKUR MR. P K BORAH MR.U S BORA	MRN M HAZARIKAR-5 SC, SECONDARY EDUCATION
27.	WP(C)/1576/2014 CAVT. NO. 13 /	Y. KLUNJALAL SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN	MR.B SINHA SC, EDU MR.A D CHOUDHURY FOR CAVEATOR MR.D CHOUDHURY
28.	Cont.Cas(C)/734/2015	AHAMMED HUSSAIN Versus HIMANGA KISHOR SARMA AND 2 ORS.	MR.M HUSSAIN MRK UDDIN MR.N HAQUE DR.B AHMED	MR.D SAIKIAsr.Adv.R- 1a MR.A DEKA(R-2) MS.K GOGOI(R- 1(A)) MS.H TERANGPI(R- 1(A))
REMARK : WITH I.A.(C) 2504/17(D/O), FIXED				
29.	WP(C)/5917/2015	THE DIMA HASAO M.E.S. TEACHERS' ASSOCIATION Versus THE STATE OF ASSAM AND 8 ORS	MR.D BHUYAN MS.J SAIKIA MR.A NARZERY MSS CHANGKAKATI MS.P BARMAN MS.S T BOKTH MR.P PATHAK MR.S TALUKDAR	SC, AG SC, ELEMENTARY EDUCATION GA, ASSAM SC, FINANCE MR R M DAS (SC, DIMA HASAO)
REMARK : FIXED				
30.	Cont.Cas(C)/158/2017	BHABEN BORAH Versus PREETAM SAIKIA AND 4 ORS.	MR.G G GOGOI MS.B TALUKDAR MR.M DAS	MR.D SAIKIAR-2R-1 MR.B CHOUDHURY(R-1) MR.N SARMA(R-3) MR.A DEKA(R-2)
REMARK : FIXED				
31.	Cont.Cas(C)/438/2017	NIRUPAMA SAHARIA AND 6 ORS. Versus PREETAM SAIKIA AND 2 ORS.	MR.H C SARMA MR.S K GOSWAMI MR.N BARMAN	MR.A DEKAR-2 MRSR BORAH(R-1) MR.M R LASKAR(R-1) MR.D SAIKIA(SR.ADV.)(R-2)(-1)
REMARK : FIXED				
32.	WP(C)/2037/2017	DR. BHUPEN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR.H DAS MS.U HAZARIKA MR.B C DEKA	SC, HIGHER EDUCATION
33.	WP(C)/4443/2017	ASIT BARAN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR.B ZAMAN MR.A K DUTTA MR.B PURKAYASTHA	MRS.N SAIKIAR-7 MRS.P GOSWAMI(R-7) MS.L BORGHAIN(R-7) SC, ASSAM UNIVERSITY MS.F AHMED(R-6) MR.S K GHOSH(R-6) SC, SECONDARY EDUCATION
<u>HEARING</u>				
34.	WP(C)/5650/2013	KAMAL KUMAR BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR.M KHATANIAR MR.B GOSWAMI MR.R BHUYAN	SC, EDU

WITH

	WP(C)/5670/2013	HARA PRASAD SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR.M KHATANIAR MR.B GOSWAMI MR.R BHUYAN	SC, EDU
	WITH			
	WP(C)/5672/2013	SMT SUMITRA SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.M KHATANIAR MR.B GOSWAMI MR.R BHUYAN	SC, EDU
35.	WP(C)/1228/2015	ARABINDA KUMAR SARMA AND 26 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BHUYAN MS.S BARUA	SC, HIGHER EDUCATION(R1-3) MR. A CHAMUAH SC, FINANCE(R4)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR U SARMA	28-02-2018	To	15-03-2018
8)	MISS. M DAS	07-03-2018	To	20-03-2018
9)	MR. R ALI	05-03-2018	To	15-03-2018
10)	MS. A DEVI	05-03-2018	To	20-03-2018
11)	MR A KUNDU	07-03-2018	To	20-03-2018
12)	MR. B SINHA	07-03-2018	To	23-03-2018
13)	MR. S K SINHA	07-03-2018	To	02-04-2018
14)	MR. P PATHAK	07-03-2018	To	29-03-2018
15)	MR. R K JAIN	08-03-2018	To	18-03-2018
16)	MR. S BARUAH	08-03-2018	To	16-03-2018
17)	MR. D BARUA	08-03-2018	To	16-03-2018
18)	MR. B P BORAH	15-03-2018	To	19-03-2018
19)	MS. M DEKA	09-03-2018	To	28-03-2018
20)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
21)	MR G R DEV	12-03-2018	To	21-03-2018
22)	MD B ZAMAN	09-03-2018	To	28-03-2018
23)	MR G C SHARMA	12-03-2018	To	19-03-2018
24)	MR G GOSWAMI	12-03-2018	To	18-03-2018
25)	MR. D DAS	12-03-2018	To	16-03-2018
26)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
27)	MR. R DE	14-03-2018	To	16-03-2018
28)	MR. R DAS	14-03-2018	To	15-04-2018
29)	MR. J SARMAH	12-03-2018	To	26-03-2018
30)	MR. D BORAH	13-03-2018	To	23-03-2018
31)	MR. D PATHAK	13-03-2018	To	23-03-2018
32)	MR. U C DAS	14-03-2018	To	16-03-2018
33)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
34)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

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[For Thursday, 15th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO.: 8

[SINGLE BENCH]

[CIVIL BENCH - III]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1.	WP(C)/635/2018	MINAKSHI THAKURIA Versus THE ASSAM GRAMIN VIKASH BANK	MR. M CHOUDHURY MR. S N KRISHNATRAYA MS H B BARUAH	SC, A G V B MR. S DUTTA
2.	WP(C)/647/2018	KHIRUD GOGOI Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. M CHOUDHURY MR. S N KRISHNATRAYA H BUZARBARUAH	SC, AGVB MR. S DUTTA
ADMISSION				
3.	WP(C)/1169/2011 with I.A./1103/2016 REMARK : FIXED	ANJAN MITRA AND 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.I CHOUDHURY	SC, HEALTH MR.A R TALUKDAR(R- 4 TO 36) MR.D P BORAH
4.	WP(C)/1603/2011	AMARJYOTI PATHAK AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.M AHMED	MR.S R BORUAH SC, PWD GA, ASSAM MS.R DEKA
5.	WP(C)/4379/2012	BHUBAN CH. BASUMATARY Versus THE FOOD CORPORATION OF INDIA AND ORS.	MR.A SARMA MR.D SARMAH MR.S DUTTA MRM P GOSWAMI MR.T BARUAH	MR.P K ROY SC, F C I
6.	WP(C)/4705/2012	BIPLOB DEB AND 4 ORS Versus THE UNION OF INDIA AND ORS	MR.S BORTHAKUR MR. P K BORAH MS.P BORAH	MR. S C KEYAL (ASGI) MR.D K SAIKIA SC, C.G.C. MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR. B SARMA
7.	WP(C)/5211/2012	MADHAB ROY Versus STATE OF ASSAM AND ORS.	MR.M DEKA MS.A BORUAH MD.S ISLAM MR.S HOQUE	SC, AG SC, IRRIGATION DR.B AHMED MR.G BAISHYA SC, I A & A D MR.C BARUAH MR.U K NAIR

8.	WP(C)/5232/2012	EAST ASSAM MILK PRODUCERS' CO-OPERATIVE UNION LIMITED EMPLOYEES UNION Versus THE STATE OF ASSAM AND ORS	MR.I HUSSAIN MR. E AHMED MR.B C DAS MS.E SHITIRI MR.S C BISWAS MS.P KATAKI	SC, CO-OP. MR. S CHOWDHURY MR. K KALITA MR. A JAHID MR. A SARMA SC, FINANCE MR.B GOGOI MR.N GOSWAMI MR. D NATH DR.B AHMED MR.S DUTTA MS.L HAZARIKA(R-10) MR.H K SARMA MR.A K HUSSAIN(R-10)
	WITH WP(C)/6034/2012	GAKUL CHANDRA SARMA Versus THE EAST ASSAM MILK PRODUCERS' COOPERATIVE UNION LTD. EAMUL AND 3 ORS	MR.P K BARMAN DR.N G GOSWAMI MS.D DAS MR.R SARMA MSB DEVI MRS.S D SAIKIA	DR.B AHMED MR.J M A CHOUDHURY SC, CO-OP. MR.P K ROY
	WITH WP(C)/7986/2017	NAGAON DISTRICT MILK PRODUCERS CO-OPERATIVE UNION LTD. Versus THE UNION OF INDIA AND 8 ORS.	MR.P SHARMA MS.H M PHUKAN MR.M AHMED	GA, ASSAM ASSTT.S.G.I. SC, CO-OP. DR.B AHMED
9.	WP(C)/6331/2013	TILENDRA SONOWAL AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DEY MR.B BARMAN MR.B C DAS	MRS.V L SINGH SC, REVENUE GA, ASSAM
10.	REMARK : FIXED WP(C)/1592/2014	BUBUL BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS.R BASUMATARY MS.A DAS MR.P HAZARIKA	SC, ELECTION COMMISSION. GA, ASSAM MR.D BARUA
11.	REMARK : NOT BY HON. M. BHUYAN, J WP(C)/2227/2015	NAREN DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR.S SHARMA MS.P BORAH MR.P K BORDOLOI MR A SAIKIA	MR.J I BORBHUIYA SC, P H E(R- 1 TO 5) GA, ASSAM(R-6)
12.	REMARK : FIXED WP(C)/296/2016	DR. ABHIJIT HOLME CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MS.S DASGUPTA MR. T U LASKAR MR .B MALAKAR MR.N DHAR	GA, ASSAM MR.J M A CHOUDHURY SC, HEALTH
13.	REMARK : L/O WP(C)/7843/2016	JITU BORO Versus STATE OF ASSAM AND 3 ORS.	MR.A BORO MS.C TALUKDAR MR.B RAMCHIARY	SC, FINANCE GA, ASSAM
14.	WP(C)/8/2017	TANKESWAR BORDOLOI Versus STATE OF ASSAM AND 2 ORS.	MRS.J GOGOI MS.S ROY MR.D C C PHUKAN MR.U BHATTACHARYA	GA, ASSAM
15.	WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM AND 3 ORS.	MR.A CHETRY MS.U SARMA MR.M P SARMA MS.P BORGHAIN MR.U K NAIR	GA, ASSAM
16.	WP(C)/1000/2017	KSHIRUD DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR.S ZAMAN MS.P BARMAN MR.A SHARIF	GA, ASSAM

17.	WP(C)/1089/2017	VIJAY KUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS.	MR.T N SRINIVASAN MR.N BARUA	MR. B SARMA ASSTT.S.G.I. C.G.C.
	WITH			
	WP(C)/4390/2016	SIYA RAM YADAV Versus THE UNION OF INDIA AND 3 ORS	MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	ASSTT.S.G.I. MR.S K MEDHI C.G.C.
	WITH			
	WP(C)/4391/2016	RAM GUPTA Versus THE UNION OF INDIA AND 3 ORS	MR.N BARUAH MR.T N SRINIVASAN MRP BHARDWAJ	C.G.C. MR.B DEKA MR.S K MEDHI ASSTT.S.G.I.
	WITH			
	WP(C)/5033/2016	SURESH PRASAD SINGH Versus THE UNION OF INDIA AND 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR.M PHUKANCGC-R-1-4 ASSTT.S.G.I.
	WITH			
	WP(C)/5071/2016	SATYA NARAYAN Versus THE UNION OF INDIA AND 2 ORS	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I. MR. D C BORAH(C.G.S.C.,R-- -3)
	WITH			
	WP(C)/6453/2016	ASHOK RAI Versus THE UNION OF INDIA AND 2 ORS	MR.T N SRINIVASAN	ASSTT.S.G.I.
	WITH			
	WP(C)/7234/2016	KARAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR.N BARUA MR.T N SRINIVASAN	ASSTT.S.G.I.
18.	WP(C)/1179/2017	SMT. MANIKA DEVI Versus THE STATE OF ASSAM AND 8 ORS.	MR.D BORAH MR.R DOWARAH MRS.J BORAH	MR.B K SARMA-R-8 MRS.T BARMAN(R-8) GA, ASSAM
19.	WP(C)/1413/2017	SMT. CHANDRIMA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR.N DAS MR.R CHAKRAVORTY MR.S P DAS	MR.B GOGOI(SC,HEALTH)
20.	WP(C)/1416/2017	SEWALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR.A M BORA MR.J PATOWARI MS.C CHOUDHURY MR.D GOGOI	MR.B GOGOI SC, FINANCE SC, HEALTH
21.	WP(C)/2345/2017	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM AND 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	MS.S DASR-4 GA, ASSAM MR.F U BORBHUIYA(R-4)
22.	WP(C)/3189/2017	GULBAHAR BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MS.K DAS MS.K DEVI MS.R BARUAH MR.P MAHANTA MR.R B GOHAIN	MR.K AHMEDR-7 MRS BAISHYA(R-6) MR.A S ALI(R-7) MR.S A B KHABIR(R-7) GA, ASSAM SC, FINANCE SC, AG MS.S KANUNGOE(R-7) MRV K BAROOAH(R-6) MR.K K DEY(R-6)
	REMARK : WITH Crl.Pet.287/13(D/O)			
23.	WP(C)/3538/2017 with I.A.(Civil)/4297/2017	HARA MOHAN SARMA. Versus THE STATE OF ASSAM AND 5 ORS.	MR.G C PHUKAN MSB DEVI MS.M BARUAH	DR.B AHMED SC, CO-OP.

24.	WP(C)/3845/2017	SADHANA BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MRS.S SULTANA MR.D SARMA	ADDL. AG, ASSAM MR.Y DOLOI(R- 1-3) GA, ASSAM
WITH				
	WP(C)/2101/2016	MS SADHANA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.Y SHAIZA MR.D SARMA	ADDL. AG, ASSAM MR.U RAJBANSHI SC, TRANSPORT MS.K DUTTA MR.Y DOLOI(R- 1-3)
25.	WP(C)/4664/2017	JAHIRUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR.S DIHINGIA MR.D K DAS MR.P BHUYAN	MR. S K MEDHI (SC, GAUHATI HIGH COURT) GA, ASSAM
26.	WP(C)/5497/2017	PRAJU THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MS.L BORGHAIN MRS.N SAIKIA MRS.P GOSWAMI	SC, DIMA HASAO GA, ASSAM
27.	WP(C)/7253/2017	NAZIB ALI Versus THE STATE OF ASSAM AND 4 ORS	MRSK N MAHAMMAD MD.S ALI MR.SK S N MOHAMMAD MR.N BARUAH	GA, ASSAM
28.	WP(C)/7669/2017	LUKIMA BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR.H K SARMA MR.S N SARMA MR.K KALITA	MR.B GOGOI SC, HEALTH
29.	WP(C)/7956/2017	PRAKASH SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MRS.P GOSWAMI MS.L BORGHAIN MRS.N SAIKIA	MR. S S ROY (GA, ASSAM) MR. B GOGOI (SC, FINANCE) SC, DIMA HASAO
30.	WP(C)/8002/2017	RAMESH CH. PRADHANI Versus THE STATE OF ASSAM AND 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR. S S ROY (GA, ASSAM) MR. B GOGOI (SC, FINANCE) SC, DIMA HASAO GA, ASSAM
31.	WP(C)/8021/2017	ABDUL HAMID Versus THE STATE OF ASSAM AND 5 ORS	MR.A PARAMANIK MS.M DEKA MR.H TALUKDAR MS.D DAS	GA, ASSAM SC, CO-OP. SC, FINANCE
32.	WP(C)/8130/2017	JAGANNATH BHAGAWATI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A K DUTTA MR.S SUTRADHAR MR.H DAS MR.R P KAKOTI	GA, ASSAM
ORDERS				
33.	WP(C)/1501/2016 CAVT. NO. 16 /	MENSING TERON Versus THE STATE OF ASSAM AND 6 ORS	MR.A SARKAR MS.S PAUL MR.P C DEY MR B CHANDA	GA, ASSAM MS.L BORAH FOR CAVEATOR MR.H DAS SC, K A A C
34.	I.A.(Civil)/3942/2017 In WP(C)/1055/2012	RAJ KHUNGUR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR.M SARANIA MS.SUSENTETLA MR.S U AHMED	SC, BTC
35.	WP(C)/41/2018	PRANAB BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA MR. A DUTTA	GA, ASSAM
WITH				
	WP(C)/7892/2016	PRANAB BARUAH Versus STATE OF ASSAM AND 3 ORS.	MR.A DUTTA MR.A GANGULY	SC, PWD
36.	WP(C)/387/2018	PRASANJIT BASAK Versus THE ASSAM GAMIN VIKASH BANK	MR. M CHOUDHURY MR. S N KRISHNATRAYA MS H B BARUAH	SC, A G V B

HEARING

37.	WP(C)/1792/2011	THE MANAGEMENT OF JONKOTOLLEE TEA ESTATE Versus THEIR WORKMAN AND ANR.	MRSS KEJRIWAL MR.S N SARMA MR.S K KEJRIWAL	MR.A DASGUPTA MR.S K TALUKDAR MR.A K BORA
	REMARK : WITH LCR, FIXED			
38.	WP(C)/5848/2011	JATINDRA NATH BARUA Versus THE STATE OF ASSAM AND ORS	MR.D KONWAR MS.S BHATTACHARJEE MR.R GOSWAMI	SC, PWD MR.S SAIKIA
	with MC/3395/2012 WITH MC/3395/2012	JATINDRA NATH BARUA Versus THE STATE OF ASSAM AND ORS	MR.R GOSWAMI MS.S BHATTACHARJEE MR.D KONWAR	MR.S SAIKIA SC, PWD
	In WP(C)/5848/2011			
39.	WP(C)/6409/2011	G/3900520Y, PRADEEP SINGH CHEEMA Versus UNION OF INDIA AND ORS.	MR.R PHUKAN MR.P N CHOUDHURY MS.S BORA	MR.A K BORA MRS A GAYAN ASSTT.S.G.I. C.G.C.
40.	WP(C)/2727/2013	HAREN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.A K RAY MR.R M DAS MR.D CHOUDHURY MS.T DAS MR.B PADUN MS.B CHOUDHURY MS.R KALITA MS.S ROY	GA, ASSAM MS.P CHOUDHURY SC, L C MR.S SARMA MR.B D KONWAR
	REMARK : NOT BY HON. H.ROY, J, FIXED			
41.	WP(C)/1554/2014	BIKRAMJIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS	MS.P GOGOI MR.A AHMED MS.P KALITA	C.G.C. ASSTT.S.G.I. MR.C K S BARUAH
42.	WP(C)/383/2015	M/S ASSAM STATE FERTILIZER AND CHEMICALS LTD. Versus THE STATE OF ASSAM AND ANR	MR.M GOGOI MR.N DEKA	GA, ASSAM MR.A DASGUPTA MR.S CHAKRABORTY
	with MC/752/2015			
	REMARK : WITH LCR, FIXED			
	WITH MC/752/2015	ANANDA RAM SAIKIA Versus M/S ASSAM STATE FERTILIZERS AND CHEMICALS LTD. AND ANR.	MS.B DAS MR.A DASGUPTA MR.S CHAKRABORTY	MR.M GOGOI MR.N DEKA GA, ASSAM
	In WP(C)/383/2015			

Causelists generated on 13/03/2018 17:31:56



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday, 15th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

**BEFORE:
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO.: 9

[SINGLE BENCH]

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP SPECIAL HEARING LIST DATED 05-03-2018 TO 04-05-2018 (RELATING TO CIVIL BENCH - I CRP & MFA MATTERS) ALONG WITH THE FOLLOWING MATTERS.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1.	MFA/70/2016	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD AOD	MR.U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR. K P MAHESWARI MS. M SHARMA
REMARK : I.A.(C) 907/16(D/O), WITH LCR, FIXED				
2.	MFA/71/2016	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD AOD	SC, NF RLY MR G GOSWAMI MR.U K GOSWAMI	MS.M SHARMA MR.K P MAHESWARI
REMARK : I.A.(C) 908/16(D/O), WITH LCR, FIXED				
3.	I.A.(Civil)/2004/2016 In El.Pet./2/2016	CHANDAN KUMAR SARKAR Versus NIRMALENDU BANIKYA AND ANR	MR.S K DEKA MR.S SARMA MR.T K BHUYAN MR.J DEKA	MS.B DAS GA, ASSAM MR.M R Z CHOUDHURY MR.A DAS D BARUAH MRU SARMA MRS.U ZEEHAM MR.D K SAIKIA MR.M U MAHMUD MR.D K SAIKIA SC, ECI MR.T BURAGOHAIN MR.A N I HUSSAIN MR.B DAS MR.M ALI
REMARK : WRITTEN STATEMENT OF R-8, FIXED				
WITH				

El.Pet./2/2016
with
I.A.(Civil)/2004/2016

NIRMALENDU BANIKYA
Versus
XXX AND 8 ORS.

MR.M ALI
T BURAGOHAIN
MR.A DAS
A N I HUSSAIN
D K SAIKIA
MR.D K SAIKIA
MR.M U MAHMUD
B DAS
MR.B DAS
MR.M R Z CHOUDHURY
U SARMA
U ZEEHAM

MR.S SARMAR-8
SC, ECI
GA, ASSAM
D BARUAH
MR.T K BHUYAN(R-8)
MR.J DEKA(R-8)
MR.S K DEKA(R-8)

Causelists generated on 13/03/2018 17:37:47

LEAVE NOTE OF ADVOCATES FOR 15/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR U SARMA	28-02-2018	To	15-03-2018
8)	MISS. M DAS	07-03-2018	To	20-03-2018
9)	MR. R ALI	05-03-2018	To	15-03-2018
10)	MS. A DEVI	05-03-2018	To	20-03-2018
11)	MR A KUNDU	07-03-2018	To	20-03-2018
12)	MR. B SINHA	07-03-2018	To	23-03-2018
13)	MR. S K SINHA	07-03-2018	To	02-04-2018
14)	MR. P PATHAK	07-03-2018	To	29-03-2018
15)	MR. R K JAIN	08-03-2018	To	18-03-2018
16)	MR. S BARUAH	08-03-2018	To	16-03-2018
17)	MR. D BARUA	08-03-2018	To	16-03-2018
18)	MR. B P BORAH	15-03-2018	To	19-03-2018
19)	MS. M DEKA	09-03-2018	To	28-03-2018
20)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
21)	MR G R DEV	12-03-2018	To	21-03-2018
22)	MD B ZAMAN	09-03-2018	To	28-03-2018
23)	MR G C SHARMA	12-03-2018	To	19-03-2018
24)	MR G GOSWAMI	12-03-2018	To	18-03-2018
25)	MR. D DAS	12-03-2018	To	16-03-2018
26)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
27)	MR. R DE	14-03-2018	To	16-03-2018
28)	MR. R DAS	14-03-2018	To	15-04-2018
29)	MR. J SARMAH	12-03-2018	To	26-03-2018
30)	MR. D BORAH	13-03-2018	To	23-03-2018
31)	MR. D PATHAK	13-03-2018	To	23-03-2018
32)	MR. U C DAS	14-03-2018	To	16-03-2018
33)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
34)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO.: 11

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CRIMINAL SINGLE BENCH - I)
ALONG WITH THE FOLLOWING MATTERS---**

**N.B.:- NO ADJOURNMENT WILL BE GIVEN
BY THE HON'BLE COURT SPECIALLY IN THE
'P.C. ACT.' MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	CrI.Pet./395/2017	ALHAJ DR. MD. MERAJ ALAM Versus MRS. REHENA BEGUM	MR.A CHETIA MR.P DEKA MR.G N SAHEWALLA MR.P BORA	MR.K N CHOUDHURY Sr. Adv. MS.R PEGU MR.R ALI MS.F Y HUSSAIN
	REMARK : P/H, FIXED			
2.	CrI.Pet./301/2017	M/S. G.O.B.ENTERPRISE AND ANR. Versus PROGRESSIVE MOTORS	MR G BAISHYA MS. B BORA MR. A HASAN	MR. A BHATTACHARYA
	REMARK : FIXED			
3.	CrI.Pet./322/2017	SADDAM HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR.A M BARBHUIYA MS.M MEDHI MS.F BEGUM	PP, ASSAM MS. A AHMED(R-2) MR.J U N M LASKAR(R-2)
	REMARK : FIXED			
BAIL HEARING				
4.	AB/46/2018	NAKUL DAS Versus THE STATE OF ASSAM	MR. M G SINGH S K SINGHA MR. M K DUTTA	PP, ASSAM
	REMARK : FIXED			
5.	Bail Appln./383/2018	RANJAN PATGIRI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED MR. U BARMAN	PP, ASSAM
	REMARK : FIXED, NOT BY HON. H.K. SARMA, J			

HEARING

6.	CrI.A./107/2008	DIGANTA BORA Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.B M CHOUDHURY MS.K BARUAH MRS.N BAROOAH MR.D K BHATTACHARYYA MR.U CHOUDHURY MS.N BHARALI	MR.R KALITA MR. M K BORAH MR.R HUSSAIN MRS.J M KONWAR MR.B D KONWAR
		REMARK : WITH LCR, NOT BY HON. H.K.SARMA, J, FIXED		
7.	CrI.A./35/2009	SUNIL SUTRADHAR Versus SAMSUL HAQUE AND ORS	MR.M K SARMA MR.C GOSWAMI MR.B K GHOSH MR.N CHAKRABORTY	PP, ASSAM
		REMARK : WITH LCR, NOT BY HON. H.K.SARMA, J, FIXED		
8.	CrI.A./176/2010	DILIP KUMAR BARUAH AND ANR, Versus THE STATE OF ASSAM,	B M CHOUDHURY N BHARALI MR.U CHOUDHURY MR.A K BHATTACHARJEE M K DAS S CHOUDHURY MS.I TERANGPI	PP, ASSAM
		REMARK : WITH LCR, NOT BY HON. H.K.SARMA, J, FIXED		
9.	CrI.Pet./475/2013	KAMRUDDIN AHMED Versus THE UNION OF INDIA AND 2 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.N SARKAR MR.B PADUN MR. A K BHATTACHARYYA MR.B M CHOUDHURY MR.U CHOUDHURY MR.D K BHATTACHARYYA	ASSTT.S.G.I. SC, CBI
		REMARK : (P.C. ACT), WITH LCR 3 FILES, FIXED		
10.	CrI.Pet./786/2013	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	PP, ASSAM MR A KALITA MR.B SARMAH
		REMARK : FIXED		
11.	CrI.Pet./417/2014	NIRMALI KALITA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MS.S D SAIKIA MSB DEVI MS.K D SARMAH	PP, ASSAM MR.B D KONWAR(R-2) MRS.J M KONWAR(R-2) MR.R KALITA(R-2) MS.S BHUYAN(R-2) MR.R SALOI(R-2)
		REMARK : WITH LCR, FIXED		
		WITH		
	CrI.Pet./425/2014	SRIKANTA KALITA Versus THE STATE OF ASSAM AND ANR	MSB DEVI MR.R SARMA MS.S D SAIKIA MS.K D SARMAH	MR.B D KONWARR-2 PP, ASSAM MS.S BHUYAN(R-2) MR.R SALOI(R-2) MRS.J M KONWAR(R-2)
12.	CrI.Pet./543/2017	JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR.A K AZAD MR.R R GOGOI MR.P N GOSWAMI MR.B AHMED	PP, ASSAM
		REMARK : WITH LCR 2 FILES, NOT BY HON. H.K.SARMA, J, FIXED		
		WITH		
	CrI.Pet./387/2017	AHMED HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR.P N GOSWAMI MR.A M BORA MR.I KALITA MR.N DUTTA	PP, ASSAM
13.	CrI.Pet./1022/2017	SMT. VANDANA GATTANI Versus THE STATE OF ASSAM AND ANR.	MR.A BARUA MR.A BHATTACHARYYA MR.M DUTTA	PP, ASSAM MR. A CHAMUAH MR. S D ROY MS. K BARPUJARI
		REMARK : FIXED		



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO.: 12

[SINGLE BENCH]

[CIVIL BENCH - I]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	MACApp./48/2018	THE NATIONAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INSURANCE CORPORATION OF INDIA) Versus SMTI GEETA SHARMA	MR R D MOZUMDAR S ACHARJEE	MR A KHOUND MR R B GOHAIN MR H AGARWAL MR R B GOHAIN MR P MAHANTA MR H AGARWAL MR P MAHANTA
	REMARK : FIXED			
	WITH I.A.(Civil)/233/2018	THE NATIONAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INSURANCE CORPORATION OF INDIA) Versus SMTI GEETA SHARMA	MR R D MOZUMDAR S ACHARJEE	MR A KHOUND MR H AGARWAL MR R B GOHAIN MR P MAHANTA MR H AGARWAL MR R B GOHAIN MR P MAHANTA
2.	MACApp./143/2018	M/S ORIENTAL INSURANCE CO. LTD Versus SMTI DEVIMAYA TINSINA AND 2 ORS	MR. A AHMED	
	WITH I.A.(Civil)/721/2018	M/S ORIENTAL INSURANCE CO. LTD Versus SMTI DEVIMAYA TINSINA AND 2 ORS	MR. A AHMED	
3.	MACApp./155/2018	UNITED INDIA INSURANCE CO. LTD. Versus MUSSTT. PAKIJA KHATUN AND 5 ORS,	MR S S SHARMA MR A SHARMA MRS L SHARMA	MR P SUNDI
	REMARK : I.A.(C) 693/16(D/O)			
	WITH I.A.(Civil)/759/2018	UNITED INDIA INSURANCE CO. LTD Versus MUSSTT. PAKIJA KHATUN AND 5 ORS	MR S S SHARMA MR A SHARMA MRS L SHARMA	MR P SUNDI MR P SUNDI

ORDERS

4.	MACApp./68/2012	ORIENTAL INSURANCE CO . LTD Versus MOIN UDDIN LASKAR	MR.S DUTTA MR.D BARUAH MS.R KAUR	MST MANDAL MR.M TALUKDAR MR.U K DUTTA MR.A J SAIKIA MR.K BORA
	REMARK : FIXED WITH MC/1163/2012	ORIENTAL INSURANCE CO . LTD Versus MOIN UDDIN LASKAR	MISSR KAUR MR.S DUTTA MR.D BARUAH	
5.	MACApp./117/2013	THE NATIONAL INSURANCE CO. LTD. Versus BUDHESWAR HANDIQUE AND 2 ORS	MS.H KALITA MS.R D MOZUMDAR	MR.P J SAIKIA MR.A K GUPTA MR.B PHUKAN
	REMARK : WITH LCR WITH MC/1097/2013	THE NATIONAL INSURANCE CO. LTD. Versus BUDHESWAR HANDIQUE AND 2 ORS	MS.R D MOZUMDAR MS.H KALITA	MR.A K GUPTA MR.B PHUKAN MR.P J SAIKIA
6.	MACApp./133/2013	ANURUPA ROY Versus THE DIVISIONAL MANAGER AND 3 ORS.	MS.R SAIKIA MS.P BARUAH MR.K R BORA	MR.S DUTTA MR.D CHAKRABORTY
	REMARK : WITH LCR, FIXED			
7.	MACApp./243/2013	BIDYADHAR PEGU Versus MEENA SAIKIA AND 2 ORS.	MR.S S DEY MR.M NATH MR.D P BORAH MR.A ROY MR.A BHATTACHARJEE	MR.A S ROYR-1 MR.A D CHOUDHURY(R-1) MR.D CHOUDHURY(R-1)
	REMARK : WITH LCR			
8.	MC/3353/2013	MD.KASIMUDDIN Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS.	F K R AHMED MR.A RAHMAN M K HUSSAIN S Y AHMED	
	WITH MACApp./159/2013	KASIMUDDIN Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MS.S Y AHMED MR.F K R AHMED MR.M K HUSSAIN	MS.R D MOZUMDARR-1 MS.P DAS(R-1) MS.K DEKA(R-1) MS.C MOZUMDAR(R-1)
	WITH MC/1475/2013	KASIMUDDIN Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR.M K HUSSAIN MS.S Y AHMED MR.F K R AHMED	
9.	Review.Pet./87/2014	NIRMAL KUMAR JAIN Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR.R D LAL MR.M PANDIT	MR.N BARMANR-1 MR.R KATHKATIA(R- 1) MR.S K GOSWAMI(R- 1)
	REMARK : in MAC.APP 35/05(D/O), FIXED			
10.	MACApp./188/2015	THE RELIANCE GENERAL INSURANCE CO. LTD., Versus SMTI DULUMONI DEKA AND 5 ORS,	MR.R GOSWAMI MS.M SAIKIA MR.I ALAM	
	REMARK : WITH LCR WITH MC/1479/2015	THE RELIANCE GENERAL INSURANCE CO. LTD., Versus SMTI DULUMONI DEKA AND 5 ORS,	MR.I ALAM MS.M SAIKIA MR.R GOSWAMI	

11.	MACApp./193/2015	M/S NEW INDIA ASSURANCE CO LTD Versus SMTI ANKAPILLA UMA AND 2 ORS	MR.J JOHN MR.A TALUKDAR MR.K K BHATTACHARYYA MR.K K BHATTA	
	WITH I.A./1521/2015	M/S NEW INDIA ASSURANCE CO LTD Versus SMTI ANKAPILLA UMA AND 2 ORS	MR.J JOHN MR.A TALUKDAR MR.K K BHATTACHARYYA MR.K K BHATTA	
12.	MACApp./222/2015	NOMI DAS Versus THE D.M, UNITED INDIA INSURANCE CO. LTD AND ANR.	MR.R D LAL MR.T PRADHAN MR M BEZBARUAH MR.A LAL MRB B BASUMATARY	MRV K BAROOAH MR.K K DEY
13.	MACApp./256/2015	SAHIDA BEGUM AND 3 ORS Versus SRISONALAL SAH AND 2 ORS	MR.O P BHATI MRD MONDAL MR.Z IQBAL	MS.P BORTHAKURR-3 MR.R GOSWAMI(R-3) MS.M SAIKIA(R-3)
14.	MACApp./262/2015	SMTI MIRA GHOSH AND 2 ORS Versus SRI MADAN DAS AND 2 ORS	MRD MONDAL MR.O P BHATI MR.P SARMAH	MR.C SHARMAR-3 MS.S THAKURIA(R-3) MRS.R BORO BORA(R-1) MR.P P DOLEY(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTA(SR.ADV.)(R-3) MR.A AHMED(R-3)
15.	MACApp./38/2017	SMT SHEPALI BIBI AND 3 ORS Versus SRI BHABESH DEKA AND ANR	MR.A R AGARWALA MR.N ALAM R K	MR.S DUTTAR-2 MS.N MODI(R-2) MR.S DUTTA(R-2) MR.N KALITA(R-2) MR.C SHARMA(R-2)
	REMARK : WITH LCR			
16.	MACApp./90/2017	SMTI JAHIRUN NESSA Versus SBI GENERAL INSURANCE AND 2 ORS	MR.S K GOSWAMI MR.N BARMAN	
17.	MACApp./133/2017	REZIA BEWA AND 4 ORS Versus SMT GEETA MUSHAHARY AND ANR	MR.A AGARWALA	MS.S ROYR-2 MR.R ZAHAN MRI HASSAN
	REMARK : WITH LCR			
18.	I.A.(Civil)/168/2017	NATIONAL INSURANCE CO. LTD. Versus SMTI MINATI PAYENG AND ANR,	MS.P BORTHAKUR MS.M SAIKIA MR.R GOSWAMI	MR.H BARUAH(R-1) MR.P J PHUKAN(R-1)
	REMARK : B/O			
	WITH MACApp./286178/2016 (Filing No)	NATIONAL INSURANCE COMPANY LTD Versus SMTI MINATI PAYENG AND ANR		
19.	MACApp./184/2017	MD RAHUL AMIN Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MS.S P DAS MS.A BHANU MR.J MOLLAH	MR.S N KRISHNATRAYAR-2 MS.R R DAS(R-2) MR.K K BHATTA(R-1) MR.R R KAUSHIK(R-3) MR.T ALI(R-2) MS.B GOGOI(R-3) MR.A TALUKDAR(R-1) MS.H BUZAR BARUAH(R-2)
20.	MACApp./219/2017	SMT KONO KALITA AND 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR.A R AGARWALA	MR.S K GOSWAMIR-1 MR.B K GOSWAMI(R-1) MR.R KATHKATIA(R-1)
	REMARK : WITH LCR			

21.	MACApp./231/2017	SRI SUNIL BARBARUAH Versus THE REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR.B NATH MR.N SHARMA	MRS.P M DUTTAR-1 MR.S C BISWAS(R- 2&3) MS.A DAS(R- 2&3) MR.A DUTTA(R-1)
22.	MACApp./239/2017	SMTI INDU MISHRA AND 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR.K K BHATTA MR.J JOHN MR.A TALUKDAR	
23.	MACApp./301/2017	ORIENTAL INSURANCE CO. LTD. Versus AIMONI HAZARIKA AND 5 ORS.	MS.N MODI MR.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.R K BHATRA MS.A S BAIDYA MR.S DASGUPTA MSB DEORI MS.A BORA MR.T K DEY MS.P HUJURI MR.T BAIDYA
	REMARK : WITH LCR WITH I.A.(Civil)/2007/2017	ORIENTAL INSURANCE CO. LTD Versus AIMONI HAZARIKA AND 5 ORS.	MR.M CHOUDHURY MS.M CHOUDHURY MR.S DUTTA MS.N MODI	MR.S DASGUPTA MS.A BORA MS.P HUJURI MSB DEORI MR.T BAIDYA MR.T K DEY MS.A S BAIDYA MR.R K BHATRA
24.	MACApp./329/2017	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MALINA BASUMATARY AND 2 ORS	MR.S K GOSWAMI	MR.J U AHMEDR-1 MR.R K MUSHAHARY(R-1) MR H HOQUE(R-1)
	REMARK : WITH LCR			
25.	MACApp./521/2017	KARUNA MUDOI @ KARUNA KANTA MUDOI Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	MR.B HUSSAIN MR.I A TALUKDAR	MR. S K BARKATAKI
26.	MACApp./541/2017	MANJU GOGOI AND ANR. Versus RAJU CHANGMAI AND 2 ORS.	MR.U BARMAN MR. K K DUTTA	MS. P BORTHAKUR
27.	I.A.(Civil)/1947/2017	ORIENTAL INSURANCE CO. LTD. Versus URMILA DAS AND 2 ORS,	MR.S DUTTA MS.N MODI MR.C SHARMA MR.SIDHANT DUTTA	MR.K K TALUKDARR- 1and2 MR.R K SARMA(R- 1&2) MR T KALITA(R- 1&2) MR.A KAKATI(R- 1&2)
	WITH MACApp./289534/2017 (Filing No)	ORIENTAL INSURANCE COMPANY LTD Versus SMT URMILA DAS AND 2 ORS	MR.S DUTTA MS.N MODI	
28.	MACApp./149/2018	MD MONTAZ ALI Versus SRI GIRIN BORTHAKUR AND ANR	MR. M TALUKDAR MS. D KALITA	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR
	REMARK : I.A. 262/16(D/O)			
29.	I.A.(Civil)/251/2018	JAMIRAN NESSA Versus UNITED INDIA INSURANCE CO. LTD.	MR. S RAHMAN	MR. K K BHATTA MR. A TALUKDAR MR J JOHN
	REMARK : B/O WITH I.A./1332/2016 In I.A./1732/2015 WITH	UNITED INDIA INSURANCE CO. LTD. Versus JAMIRAN NESSA AND 4 ORS.	MR.A TALUKDAR MS.L SHARMA MR.J JOHN MR.K K BHATTA	

Causelists generated on 13/03/2018 17:32:28

LEAVE NOTE OF ADVOCATES FOR 15/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR U SARMA	28-02-2018	To	15-03-2018
8)	MISS. M DAS	07-03-2018	To	20-03-2018
9)	MR. R ALI	05-03-2018	To	15-03-2018
10)	MS. A DEVI	05-03-2018	To	20-03-2018
11)	MR A KUNDU	07-03-2018	To	20-03-2018
12)	MR. B SINHA	07-03-2018	To	23-03-2018
13)	MR. S K SINHA	07-03-2018	To	02-04-2018
14)	MR. P PATHAK	07-03-2018	To	29-03-2018
15)	MR. R K JAIN	08-03-2018	To	18-03-2018
16)	MR. S BARUAH	08-03-2018	To	16-03-2018
17)	MR. D BARUA	08-03-2018	To	16-03-2018
18)	MR. B P BORAH	15-03-2018	To	19-03-2018
19)	MS. M DEKA	09-03-2018	To	28-03-2018
20)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
21)	MR G R DEV	12-03-2018	To	21-03-2018
22)	MD B ZAMAN	09-03-2018	To	28-03-2018
23)	MR G C SHARMA	12-03-2018	To	19-03-2018
24)	MR G GOSWAMI	12-03-2018	To	18-03-2018
25)	MR. D DAS	12-03-2018	To	16-03-2018
26)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
27)	MR. R DE	14-03-2018	To	16-03-2018
28)	MR. R DAS	14-03-2018	To	15-04-2018
29)	MR. J SARMAH	12-03-2018	To	26-03-2018
30)	MR. D BORAH	13-03-2018	To	23-03-2018
31)	MR. D PATHAK	13-03-2018	To	23-03-2018
32)	MR. U C DAS	14-03-2018	To	16-03-2018
33)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
34)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 15th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO.: 13

[SINGLE BENCH]

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - II) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	WP(C)/7729/2017	M/S. MASCOT ENTRADE PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR.M L GOPE MS.N MECH MS.N BORDOLOI MS.N GOGOI MS.N HAWELIA	MR. B SARMA SC, CENTRAL EXCISE
		REMARK : (PART-HEARD), FIXED		
2.	WP(C)/3483/2015	DHAKA RAM KAFLE AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.K KONWAR MR. G CHAMUAH	SC, SECONDARY EDUCATION
		REMARK : FIXED		
3.	WP(C)/2549/2016 with I.A.(Civil)/669/2016 REMARK : FIXED WITH I.A.(Civil)/669/2016	M/S SWAGATH POLY CRAFTS Versus THE UNION OF INDIA AND 5 ORS	MR.D SENAPATI MR.G N SAHEWALLA MD.ASLAM MR.A CHETIA	SC, CENTRAL EXCISE
		THE UNION OF INDIA AND 5 ORS Versus M/S SWAGATH POLY CRAFTS	SC, CENTRAL EXCISE MR.S C KEYAL	MR.D SENAPATI MR.A CHETIA MD.ASLAM MR.G N SAHEWALLA
4.	WP(C)/2506/2017 In WP(C)/2549/2016 WP(C)/2506/2017 REMARK : FIXED WITH WP(C)/1260/2016	KORBAN ALI AHMED AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS.L BORGHAIN MR.N SAIKIA MRS.P GOSWAMI	SC, ELEMENTARY EDUCATION SC, BTADC
		SRI DANSWRANG BORO AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS.P GOSWAMI MRS.N SAIKIA MR.R ISLAM MS.L BORGHAIN	SC, ELEMENTARY EDUCATION MR. P NAYAK (SC, FINANCE) MS. M BHATTACHARJEE (GA, ASSAM) MR. A K BHUYAN (SC, BTC)
		WITH		

WP(C)/1427/2016	RINGKHAND KHUNGUR BAGLARI AND 82 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS.N SAIKIA MS.L BORGHAIN MRS.P GOSWAMI	MS. M BHATTACHARJEE (GA, ASSAM) MR. P NAYAK (SC, FINANCE) MR. A K BHUYAN (SC, BTC) MR. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH			
WP(C)/1886/2017	MAZUMDAR BRAHMA AND 60 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS.N SAIKIA MS.L BORGHAIN MRS.P GOSWAMI	SC BTAD SC, EDUCATION
WITH			
WP(C)/1992/2016	RAMCHARAN BRAHMA AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS.N SAIKIA MS.L BORGHAIN MR.R ISLAM MS.P GOSWAMI	MS. M BHATTACHARJEE (GA, ASSAM) MR. P NAYAK (SC, FINANCE) MR. A K BHUYAN (SC, BTC) MR. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH			
WP(C)/2004/2016	MAZUMDER BRAHMA AND 60 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.L BORGHAIN MRS.N SAIKIA MRS.P GOSWAMI MR.R ISLAM	MS. M BHATTACHARJEE (GA, ASSAM) MR. P NAYAK (SC, FINANCE) MR. A K BHUYAN (SC, BTC) SC, ELEMENTARY EDUCATION
WITH			
WP(C)/3266/2017	MANJULA BRAHMA AND 116 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS.L BORGHAIN MRS.P GOSWAMI MR.N SAIKIA	SC, BTC SC, ELEMENTARY EDUCATION
WITH			
WP(C)/3844/2016	BIJAY CH. BORO AND 48 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MS. M BHATTACHARJEE (GA, ASSAM) MR. A K BHUYAN (SC, BTC) MR. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH			
WP(C)/3865/2016	RINGKHAND KHUNGUR BAGLARI AND 65 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MRS.P GOSWAMI MS.L BORGHAIN MRS.N SAIKIA	MS. M BHATTACHARJEE (GA, ASSAM) MR. A K BHUYAN (SC, BTC) MS. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH			
WP(C)/4440/2016	RAMCHARAN BRAHMA AND 25 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MR.R ISLAM MS.L BORGHAIN MR A SAIKIA	MS. M BHATTACHARJEE (GA, ASSAM) MR. A K BHUYAN (SC, BTC) MS. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH			
WP(C)/5012/2016	DANSWRANG BORO AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.L BORGHAIN MR.R ISLAM MRS.N SAIKIA MRS.P GOSWAMI	MS. M BHATTACHARJEE (GA, ASSAM) A K BHUYAN (SC, BTC) MR. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH			

WP(C)/6250/2016 LOKNATH BASUMATARY AND 6 ORS **Versus** MRS.N SAIKIA MS.L BORGHAIN MRS.P GOSWAMI SC, ELEMENTARY EDUCATION GA, ASSAM SC, BTADC

WITH

WP(C)/871/2016 BIJAY CH. BORO AND 48 ORS **Versus** MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS. M BHATTACHARJEE (GA, ASSAM) MR. P NAYAK (SC, FINANCE) MR. A K BHUYAN (SC, BTC) MR.P ROY MR. R M DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)

ORDERS

5. WP(C)/743/2017 BRITANNIA INDUSTRIES LTD. **Versus** MR.S P SHARMA DR.ASHOK SARAF MR.P BARUAH MR.P DAS MR.Z ISLAM SC, FINANCE and TAXATION MR.D SAIKIA

REMARK : FIXED

WITH

WP(C)/744/2017 BRITANNIA INDUSTRIES LTD. **Versus** DR.ASHOK SARAF MR.P DAS MR.Z ISLAM MR.P BARUAH MR.S P SHARMA MR.D SAIKIA SC, FINANCE & TAXATION

WITH

WP(C)/745/2017 BRITANNIA INDUSTRIES LTD **Versus** DR.ASHOK SARAF MR.Z ISLAM MR.P BARUAH MR.P DAS MR.S P SHARMA MR.D DAS SC, FINANCE & TAXATION

WITH

WP(C)/746/2017 BRITANNIA INDUSTRIES LTD. **Versus** DR.ASHOK SARAF MR.S P SHARMA MR.P DAS MR.Z ISLAM MR.P BARUAH MR.D SAIKIA SC, FINANCE & TAXATION

WITH

WP(C)/747/2017 BRITANNIA INDUSTRIES LTD **Versus** DR.ASHOK SARAF MR.P DAS MR.Z ISLAM MR.S P SHARMA MR.P BARUAH MR.D SAIKIA SC, FINANCE & TAXATION

HEARING

6. Review.Pet./88/2017 NORTH EASTERN COAL FIELDS **Versus** MS.B DUTTA MR.M Z AHMED MR.A M DUTTA MR.B ZAMANR-5 MR I RAFIQUE(R-5) GA, ASSAM MS.M DEKA(R-5)

REMARK : in WP(C) 318/11 (D/O)

Causelists generated on 13/03/2018 17:47:00



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 15th March 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:

HON BLE MR. JUSTICE KALYAN RAI SURANA

COURT NO.: 14

[SINGLE BENCH]

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP SPECIAL HEARING

LIST DATED 05-03-2018 TO 04-05-2018

(RELATING TO CIVIL BENCH - I MAC & RFA

MATTERS) ALONG WITH THE FOLLOWING

MATTERS]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1.	MACApp./28/2014	ANOWARA BEGUM AND 2 ORS. Versus ABDUL KHALIQUE AND ANR.	MR.J DAS MR.A DAS	MR.S DUTTAR-2 MS.N MODI(R-2) MRH I CHOUDHURY MR.C SHARMA(R-2) MR.G UDDIN MS.M BURAGOHAIN MR.S DUTTA(R-2)
	REMARK : WITH LCR, FIXED			
2.	CRP/388/2014 CAVT. NO. 1487//2014 with MC/3287/2014 REMARK : P/H, FIXED WITH MC/3287/2014 In CRP/388/2014	M/S SHREE JAGDAMBA TRADING COMPANY Versus ROOP CHAND BAID M/S SHREE JAGDAMBA TRADING COMPANY Versus ROOP CHAND BAID	MR.B K JAIN MS.M DASGUPTA MS.M DASGUPTA MR.B K JAIN	FOR CAVEATOR MR.T C DAS MR.O P BHATI MR.O P BHATI MR.T C DAS FOR CAVEATOR
3.	MACApp./123/2016	M/S ORIENTAL INSURANCE CO. LTD Versus AIYAMANA KHATUN AND 7 ORS	MR.P P DOLEY MR.A AHMED	MRG JALANR-1 MR. N BHATRA MR. S K SANGANERIA MR. N BHATRA MR. S K SANGANERIA MR. N BHATRA MR. S K SANGANERIA MR. N BHATRA MR. S K SANGANERIA MR. N BHATRA MR. S K SANGANERIA MR. N BHATRA MR. S K SANGANERIA MR. N BHATRA MR. S K SANGANERIA MR. B J MUKHERJEE MR.N BHATRA(R-1) MR.S K SANGANERIA(R-1)
	REMARK : WITH LCR, FIXED			

4.	MACApp./144/2016 CAVT. NO. 2015/	ORIENTAL INSURANCE COMPANY LTD Versus SMTI DIPALI DAS AND 4 ORS	MR.S DUTTA MR.SIDHANT DUTTA MR.C SHARMA MS.N MODI	MS.J CHOUDHURYR-5 MR.T ISLAM MR.A K DEB(R-5) MR.D CHAKRABARTY(R-5) MR.K M HALOI(R-5) MS.S PARBIN FOR CAVEATOR MR.Z IQBAL
	REMARK : WITH LCR, FIXED			
5.	CRP/137/2017	HASINA BEGUM Versus NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM MS.A BEGUM	MR. S K GHOSH MS F AHMED
	WITH CRP/79/2015	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARIYA	MS.S DASGUPTA MS.E YASMIN MRS.R CHOUDHURY MR.N DHAR MR. T U LASKAR MR.H R A CHOUDHURY	MR.S K GHOSH
	WITH CRP/80/2015	RUSHNARA BEGUM AND 5 ORS Versus SMTI NILIMA BHATTACHARIYA	MS.S DASGUPTA MS.E YASMIN MR. T U LASKAR MR.N DHAR MRS.R CHOUDHURY MR.H R A CHOUDHURY	MR.S K GHOSH
	WITH I.A.(Civil)/1104/2017 In RSA/120/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM	
	WITH I.A.(Civil)/2072/2016 In RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MS.F AHMED MR.S K GHOSH
	WITH I.A.(Civil)/924/2017 In RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYYA	MS.E YASMIN MRS.R CHOUDHURY MR.H R A CHOUDHURY	MS.F AHMED MR.S K GHOSH
	WITH I.A.(Civil)/931/2017 In RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM AND 5 ORS Versus SMTI NILIMA BHATTACHARYYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH RSA/120/2017 with I.A.(Civil)/1104/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM	
	WITH RSA/139/2016 I.A.(Civil)/931/2017	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM AND 5 ORS Versus SMTI NILIMA BHATTACHARYYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MS.F AHMED MR.S K GHOSH
	WITH RSA/186/2016 I.A.(Civil)/924/2017 I.A.(Civil)/2072/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MS.F AHMED MR.S K GHOSH



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 15th March 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO.: 18

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	Tr.P.(CrI.)/4/2017	MINAKSHI BARUAH Versus STATE OF ASSAM AND ANR.	MR.P K DAS MR.N MAHAJAN MR.A CHOUDHURY MRN J DAS	PP, ASSAM MR.D K KOTHARI(R-2) MR.B P CHANGMAI(R-2) MR.B DEKA(R-2) MR.P JAIN(R-2) MS.P SHANDILYA(R-2)
	REMARK : FIXED			
BAIL HEARING				
2.	AB/2376/2017	JAHURUL HOQUE Versus THE STATE OF ASSAM	MR.N AHMED MR.S MUNIR MR.S RANA	MR.A ALI PP, ASSAM MR.A HUSSAIN
	REMARK : FIXED			
3.	AB/2640/2017	CHENIRAM DAS Versus THE STATE OF ASSAM	MR.D K DAS MS.P BHUYAN	PP, ASSAM
	REMARK : FIXED			
4.	AB/2678/2017	DIBYA JYOTI HAZARIKA Versus THE STATE OF ASSAM	MS.I DEKA MR.R SARMA	PP, ASSAM
	REMARK : FIXED			
5.	AB/2688/2017	RAHMATULLA ALI Versus THE STATE OF ASSAM	MR.I RAHMAN MR.S RANA MR.R H BHUYAN	PP, ASSAM
	REMARK : FIXED			
6.	AB/2697/2017 with I.A.(CrI.)/829/2017 REMARK : FIXED WITH I.A.(CrI.)/829/2017 In AB/2697/2017	ATAUR RAHMAN Versus THE STATE OF ASSAM HATEM ALI Versus MD. ATAUR RAHMAN AND ANR	MR.S CHOUDHURY MR.K KALITA MR.A HUSSAIN MR.A SARMA MR.B GOGOI	PP, ASSAM PP, ASSAM MR.K KALITA
7.	AB/2710/2017	RATAN CHAND BARO Versus THE STATE OF ASSAM	MR.B GOSWAMI MR.A K BHUYAN MR.M BORO MR.N CHOUDHURY	PP, ASSAM
	REMARK : FIXED			

8.	AB/2765/2017	JATINDRA NATH DOLEY Versus THE STATE OF ASSAM	MR.B BORGHAIN MS.S G BARUAH MR.S NEOG	PP, ASSAM
	REMARK : FIXED			
9.	AB/2809/2017	RAHIMA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.H ALI MR.I A HAZARIKA	PP, ASSAM
	REMARK : FIXED			
10.	AB/2839/2017	NEKIB ALI Versus THE UNION OF INDIA	MR.T H HAZARIKA MR. S DEKA MR.A RASHID MR.M CHETIA MR.K ISLAM	SC, NF RLY MR. B SARMA
	REMARK : FIXED			
11.	AB/2879/2017	NUR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR.F R CHOUDHURY MR.S AHMED	PP, ASSAM
	REMARK : FIXED			
12.	AB/2893/2017	JAHIRUL ISLAM @ JOHIRUL ISLAM Versus THE STATE OF ASSAM	MS.R BEGUM MR.J U N M LASKAR MS.K DAS MS.T DEKA	PP, ASSAM
	REMARK : FIXED			
13.	AB/2901/2017	PABITRA KALITA Versus THE STATE OF ASSAM	MR.N MAHAJAN MR.A CHOUDHURY MR.P K DAS MRN J DAS MR.R ALI	PP, ASSAM
	REMARK : FIXED			
14.	AB/2994/2017	KAMAL KISHORE SEN AND ANR. Versus THE STATE OF ASSAM	MR.I H SAIKIA MR.M R CHOUDHURY MR.L M RAHMAN	PP, ASSAM
	REMARK : FIXED			
15.	AB/3053/2017	JOLBAHAR SK. Versus THE STATE OF ASSAM	MR.A CHOUDHURY MD.S ISLAM MS.A KAUSHAR MS.M KONCH	PP, ASSAM
	REMARK : FIXED			
16.	AB/2/2018	ABDUL MANNAS Versus THE STATE OF ASSAM	MR. A CHOUDHURY	PP, ASSAM
	REMARK : FIXED			
17.	AB/57/2018	IMRAN ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI M CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/74/2018	SOKINA BEGUM Versus IMRAN ALI	MR. S H SIKDAR	PP, ASSAM
18.	AB/110/2018	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS J MARIYAM MD. A J ATIA	PP, ASSAM
	REMARK : FIXED			
19.	AB/177/2018	MOHED ALI Versus THE STATE OF ASSA	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. H ALI	PP, ASSAM
	REMARK : FIXED			
20.	AB/198/2018	MUZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR R. ISLAM MR. M ISLAM	PP, ASSAM
	REMARK : FIXED			

21.	Bail Appln./212/2018	INSAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR P K DAS MR S ISLAM MR. M ALI	PP, ASSAM
	REMARK : FIXED			
22.	Bail Appln./217/2018	SAMS UDDIN Versus THE STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
	REMARK : FIXED			
23.	Bail Appln./247/2018	RUBUL AHMED Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A U AHMED	PP, ASSAM
	REMARK : FIXED			
24.	AB/276/2018	MD. ARIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN MR. P K DAS, NJ DAS MD R ALI	PP, ASSAM
25.	Bail Appln./300/2018	SAHADEV BARMAN @ SAHADEO BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. K NATH MS. S BEGUM MR. S M MOLLAH	PP, ASSAM
	REMARK : FIXED			
26.	AB/333/2018	MD. ZAHER ALI AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR C DAS MR A RAHMAN	PP, ASSAM
	REMARK : FIXED			
27.	AB/345/2018	MUSTAK AHMED @ MUSTAK ALI Versus THE STATE OF ASSAM	MRS. S P HUSSAIN N N BEGUM MS S AHMED	PP, ASSAM
	REMARK : FIXED			
28.	Bail Appln./348/2018	CHONGTHAM NEHRU SINGH AND ANR. Versus UNION OF INDIA	MR. N UDDIN MS F N AHMED MR. M ISLAM MR. N UDDIN	SC, CENTRAL EXCISE CUSTOMS MR. B SARMAH
	REMARK : FIXED			
29.	Bail Appln./349/2018	HAFIJUR RAHMAN @ MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR. R A AHMED MR. M A MONDAL MR M AHMED	PP, ASSAM
	REMARK : FIXED			
30.	AB/354/2018	MD. DUDA ALI @ MOYJUDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK MR. A ALI MS S DEKA	PP, ASSAM
	REMARK : FIXED			
31.	Bail Appln./354/2018	TULSHI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN MR. I A HAZARIKA	PP, ASSAM
	REMARK : FIXED			
32.	Bail Appln./355/2018	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MS K DEVI MR. J RAHMAN	PP, ASSAM
	REMARK : FIXED			
33.	AB/376/2018	BISHAL GOWALA Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
	REMARK : FIXED			
34.	Bail Appln./377/2018	ABDULLAH AHMED Versus THE STATE OF ASSAM	MR. A JAHID MD K RAHMAN	PP, ASSAM
	REMARK : FIXED			

35.	AB/391/2018	ANSHUL GOYAL AND ANR. Versus THE STATE OF ASSAM	MR. G AGARWAL MRS N AGARWAL	PP, ASSAM
	REMARK : FIXED			
36.	Bail Appln./399/2018	JULHAS BHUYAN Versus THE STATE OF ASSAM	MR J AHMED MR S U AHMED	PP, ASSAM
	REMARK : FIXED			
37.	AB/403/2018	PAWAN KR. AGARWAL Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. M R CHOUDHURY MR. B BORAH MR K KALITA MS. S KANUNGOE	PP, ASSAM
	REMARK : FIXED			
38.	AB/406/2018	SANJIB SAIKIA Versus THE STATE OF ASSAM	MR R CHETRI MR A SWARGIARY MR. N BARMAN	PP, ASSAM
	REMARK : FIXED			
39.	AB/407/2018	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR B HALDAR MR R L CHUTIA MR M KALITA	PP, ASSAM
	REMARK : FIXED			
40.	AB/410/2018	RAFFUL HUSSAIN @ RAHUL KHAN @ TULU Versus THE STATE OF ASSAM	MR. N UDDIN MR M HUSSAIN MR N ISLAM	PP, ASSAM
	REMARK : FIXED			
41.	AB/453/2018	HEMANTA KARDONG Versus THE STATE OF ASSAM	MR J PAYENG MS. M BARUAH	PP, ASSAM
	REMARK : FIXED			
42.	AB/468/2018	MOMED ALI AND ANR. Versus THE STATE OF ASSAM	MR H BHUYAN MR M AHMED MR. M R Z CHOUDHURY MS J H CHOUDHURY	PP, ASSAM
	REMARK : AB 1005/17(D/O), FIXED			
43.	AB/489/2018	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN MS. A AHMED MR. A RAHMAN	PP, ASSAM
	REMARK : FIXED			
44.	AB/494/2018	TIRTHA GOGOI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR A SHARMA	PP, ASSAM
	REMARK : FIXED			
45.	AB/505/2018	NONI GOPAL BORTHAKUR Versus THE STATE OF ASSAM	MR. U SAIKIA MR A AHMED	PP, ASSAM
	REMARK : FIXED			
46.	AB/506/2018	JAYANTA KHARIKAPSA Versus THE STATE OF ASSAM	MR. T DAS	PP, ASSAM
	REMARK : FIXED			
47.	AB/520/2018	ABDUR RAHMAN @ ABDUL Versus THE STATE OF ASSAM	MR. S A HUSSAIN MS. A HUSSAIN	PP, ASSAM
	REMARK : FIXED			
48.	AB/545/2018	ABDUL RASHID AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR. S SHARMA MR. P K BORDOLOI MR. A SAIKIA	PP, ASSAM
	REMARK : FIXED			

49. AB/546/2018 ABU SHAMA RAHI MR. J LASKAR PP, ASSAM
Versus MR A DEY
THE STATE OF ASSAM MR. D F A AHMED
- REMARK : FIXED
50. AB/547/2018 PARAN DAS MR H R A CHOUDHURY PP, ASSAM
Versus MR P CHOUDHURY
THE STATE OF ASSAM MS. S KHANIKAR
- REMARK : FIXED
51. AB/580/2018 RASHID AHMED CHOUDHURY MR A R BHUYAN PP, ASSAM
AND 4 ORS. MR. E AHMED
Versus MR. M A I HUSSAIN
THE STATE OF ASSAM
- REMARK : FIXED
52. AB/587/2018 SYED ARIFUL ZAMAN AND MD E AHMED PP, ASSAM
ANR. MR. D J DAS
Versus MS. R RABHA
THE STATE OF ASSAM
- REMARK : FIXED

ORDERS

53. Tr.P.(CrI.)/9/2017 GAUTAM DHAR AND ANR. MR.N H LASKAR
Versus MR.A H M R CHOUDHURY
AKALPITA DEB MD.GIASH UDDIN
- REMARK : WITH LCR 1 FILE, FIXED

HEARING

54. CrI.Pet./302/2012 DINESH NATH MR.J C CHAUDHURY MR.J I BORBHUIYAR-2
Versus MR.C PHUKAN PP, ASSAM
THE STATE OF ASSAM MR.M ALI MS.R M SAIKIA(R-2)
MR.N BARUAH MR.L MOHAN(R-2)
MR.A S BHATTACHARJEE MS.F BEGUM(R-2)
- REMARK : WITH LCR
55. CrI.Pet./339/2012 JAIDEEP BHUYAN MR.A BARUAH MR.S AHMED
Versus MR.M CHETIA MR.M SARANIA
THE STATE OF NAGALAND AND MS.P BARUAH GA, NAGALAND
ANR MR.G SOREN
MR.T H HAZARIKA
MR.S KALITA
MR.A RASHID
MS.R GOGOI
MR.T BARUAH
MR.N P DUWARAH

Causelists generated on 13/03/2018 17:45:55



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Thursday, 15th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO.: 19

[SINGLE BENCH]

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - I) ALONG
WITH THE FOLLOWING MATTERS.**

**N.B.:- NO ADJOURNMENT WILL BE GIVEN
BY THE HON'BLE COURT SPECIALLY IN THE
'P.C. ACT.' MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1.	RSA/282/2017	SRI HRIDAYA CHOUDHURY AND 11 ORS Versus SRI ANIL KUMAR DEKA	MR.B C PATHAK MR.R THADANI MR.A DHANUKA MR.B PATHAK	
	REMARK : FIXED			
2.	RSA/316/2017	MD ABDUL KADER Versus ON THE DEATH OF HUSSAIN ALI HIS LEGAL HEIRS MUSSTT HASIYA KHATUN AND 17 ORS	MR.N DHAR MR .B MALAKAR MR.B HUSSAIN	
	REMARK : FIXED			
ORDERS				
3.	RSA/208/2016	NAVIN INDUSTRIAL CORPORATION Versus HINDUSTAN PAPER CORPORATION LTD AND 3 ORS	MR. D MAZUMDAR MR.P BORA MS.J KAKOTI MR. S BISWAS	
	REMARK : FIXED			
4.	I.A./1399/2016 In MC/1213/2015	SMTI TIRUMATI BAI GARH Versus SURAJ PRADHAN	G J SAIKIA P K KALITA N DAS	MS.S KHOUND MS.M HAZARIKA MS.H BUZAR BARUAH
	REMARK : MC 1213/15 (D/O), FIXED			
	WITH RSA/92/2015	SMTI TIRUMATI BAI GARH Versus SURAJ PRADHAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MS.S KHOUND MS.H BUZAR BARUAH MS.M HAZARIKA

5.	RSA/102/2017	ON THE DEATH OF ABDUL MANNAN MAZUMDAR, HIS LEGAL HEIRS, FATIRUN NESSA MAZUMDAR AND ORS. Versus MD. ALAUDDIN LASKAR AND 3 ORS,	MR.B J GHOSH MR.I ALAM MR.T SK	MR.M HUSSAINR-1 MR.N H BARBHUIYA(R-1)
	REMARK : FIXED			
6.	I.A.(Civil)/3513/2017 In RSA/280/2014 REMARK : I.A.(C)___/17,I.A.(C)___/17, FIXED	JOMIR UDDIN AND 26 ORS Versus NOORJAHAN BIBI AND 10 ORS	MR.A H M R CHOUDHURY	MR.A Y CHOUDHURY
HEARING				
7.	Arb.A./7/2006 REMARK : WITH LCR, FIXED	UNION OF INDIA Versus M/S J P RATERIA AND CO	MR. B SARMA MR.U K NAIR	MISS.G SUTRADHAR MR.R HUSSAIN
8.	RSA/172/2006 with MC/4363/2007 REMARK : WITH LCR, FIXED WITH MC/4363/2007 In RSA/172/2006	ON THE DEATH OF APPELLANT HIS LEGAL HEIRS RENUSSHREE LAHKAR WIFE AND ORS, Versus PRADIP KR. LAHKAR	MRS.P GOSWAMI S C KEYAL MS.N RAI MR.T R ROY MS.N K PODDAR MS.J PHUKAN MR.B PATHAK MR.S P ROY S K GHOSH S K CHOUDHURY S P CHOUDHURY MS.A TALUKDAR MR.D BORA MRS.P DEY MR.K RAJBONGSHI	M DUTTA M K CHOUDHURY A BARKATAKI
9.	RSA/159/2009 REMARK : WITH LCR, FIXED WITH CO/1/2012 with MC/1782/2012 WITH MC/1782/2012 In CO/1/2012 WITH Test.App./4/2011 WITH	SJTA HEMAPRABHA PATOWARY AND ORS. Versus SRI MUNINDRA SINGHA LAHKAR AND ORS. SMTI ADITY SARMAH, Versus SMTI ARUNA CHAKRAVORTY AND ORS, ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR. ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR. SMT. ADITY SARMA, Versus SMT. ARUNA CHAKRAVARTY AND 2 ORS,	MR.P GOSWAMI MR.B PATHAK MS.J PHUKAN S K MEDHI MS.D BORA MS.P DEY MR.D C MAHANTA MS.P BHATTACHARYA MR.T J MAHANTA MR.S K GOSWAMI MSB ACHARYYA MSB ACHARYYA MR.S K GOSWAMI MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA	MR.S P CHOUDHURY MR.S C KEYAL MR.A SARMA MS.N M DEKA MS.S SARMA MS.R DEURI MR.T J MAHANTA MS.P BHATTACHARJEE MS.P BHATTACHARJEE MR.T J MAHANTA MR.P BORA MR.J KOTOKY MS.S SARMA(R-1) MS.N M DEKA(R-1) MS.P MAZUMDAR(R-1)

	Test.Cas./2/2007	DIPTY BORTHAKUR Versus ARUNA CHAKRABORTY AND ORS	MR.T J MAHANTA MR.D C MAHANTA MS.P BHATTACHARJEE	MS.S SARMAR- 1AND2 MS.N M DEKA(R- 1&2) MRS.B ACHARYA
10.	CrI.Rev.P./522/2012	NIRMALAYA BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION AND ORS	S K GHOSH S P CHOUDHURY S C KEYAL G SARMAH B KAUSHIK	SC, CBI
	REMARK : WITH LCR 3 FILES, PC ACT			
	WITH			
	CrI.Pet./784/2012	ASHIM KUMAR BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.D K BAGCHI	SC, CBI
	WITH			
	CrI.Pet./813/2012	ADHAR KUMAR BARMAN Versus THE CENTRAL BUREAU OF INVESTIGATION C.B.I	MRS.M S SUNDI MR.U CHOUDHURY MR.B M CHOUDHURY	SC, CBI MR.A C BURAGOHAIN
11.	LA.App./2/2014	BIMAL KUMAR RABHA Versus STATE OF ASSAM AND 2 ORS.	MR.H GOGOI MR.H DAS	SC, NF RLY GA, ASSAM MR.A K SARKAR
	REMARK : WITH LCR, FIXED			
12.	RSA/83/2014	MALA DAS, Versus BILEBALA DAS AND 4 ORS,	MR.A DEY MR.J LASKAR MS.M DEB MR.B BANERJEE	MR.T ALI MS.A K CHOUDHURY MR.M CHOUDHURY MR.H BAILUNG MR.D CHOUDHURY
	REMARK : WITH LCR, FIXED			
13.	RSA/107/2014	NEPURJAN BIBI CHOUDHURY Versus MUSABBIR ALI CHOUDHURY AND 17 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.M H RAJBARBHUIYAN MR.W RAHMAN
	REMARK : WITH LCR, FIXED			
14.	RSA/62/2015 CAVT. NO. 15/	SRI AKAN MALI AND 2 ORS Versus SRI INDER CH PATOWARY	MS.M DEV MS.N DEB MS.P DEB	MR.S AGARWAL FOR CAVEATOR MR.J SARMA
	REMARK : WITH LCR, FIXED, NOT BY HON. S. SHYAM, J			
15.	RSA/145/2015 CAVT. NO. 2015/ with I.A./829/2015 I.A./1072/2015	MUSTT RUPJAN BEGUM Versus MD AZIZUR RAHMAN SAIKIA AND 5 ORS	MR.D HAZARIKA MR.R SHARMA MR.H DEKA MR.P K DEKA	MR.S ALI FOR CAVEATOR MS.M NATH MR. R K BHUYAN MR.A IKBAL MR.R BARUAH
	REMARK : I.A.(C) 4066/17(D/O), WITH LCR			
	WITH			
	I.A./1072/2015 In RSA/145/2015	MUSTT RUPJAN BEGUM Versus MD AZIZUR RAHMAN SAIKIA AND 5 ORS	MR.R SHARMA MR.D HAZARIKA MR.P K DEKA MR.H DEKA	MR.A IKBAL MR.R BARUAH MR.S ALI MR. R K BHUYAN MS.M NATH FOR CAVEATOR
	WITH			
	I.A./829/2015 In RSA/145/2015	MUSTT RUPJAN BEGUM Versus MD AZIZUR RAHMAN SAIKIA AND 5 ORS	MR.R SHARMA MR.H DEKA MR.P K DEKA MR.D HAZARIKA	MR. R K BHUYAN FOR CAVEATOR
16.	Arb.A./12/2016 CAVT. NO. 2014/ with I.A.(Civil)/1086/2016	UNION OF INDIA AND ANR Versus M/S JYOTI FORGE AND FABRICATION	DR.B N GOGOI MR.B GOGOI MR.G TAMULI MR.D BARMAN	FOR CAVEATOR MR.M BISWAS MSB DEVI
	REMARK : CAVT. 1034/14, WITH LCR, FIXED			
	WITH			

	I.A.(Civil)/1086/2016	UNION OF INDIA AND ANR Versus M/S JYOTI FORGE AND FABRICATION	MR.D BARMAN DR.B N GOGOI MR.B GOGOI MR.G TAMULI	MR.M BISWAS FOR CAVEATOR MSB DEVI
	In Arb.A./12/2016			
17.	CrI.A./328/2016	MD FIROZ AHMED Versus THE STATE OF ASSAM AND ANR	MRN J DAS MR.P K DAS MR.R ALI MR.A CHOUDHURY MR.B K MAHAJAN	PP, ASSAM
	REMARK : LCR 5 FILES, FIXED			
18.	RSA/111/2017	USHA DEVI AND 11 ORS. Versus ALOK KUNDU AND ANR.	MR.S DEY MS.B DAS MR.A SANCHETI(A- 2 TO 12) MRS SANCHETI(A- 2 TO 12) MR.R C SANCHATI(A- 2 TO 12)	MR.S S SHARMA Sr. Adv.R-1 MR.B J MUKHERJEE(R-1)
	REMARK : WITH LCR, FIXED			
19.	CrI.A./209/2017	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MRJ RAHMAN MS.K DEVI	PP, ASSAM
	with I.A.(CrI.)/430/2017			
	REMARK : I.A.(CrI) 430/17(D/O), LCR 5 FILES, FIXED			
	WITH CRL.A(J)/69/2017	MONI KHAN Versus THE STATE OF ASSAM	MR.S K AGARWAL AMICUS CURIAE	PP, ASSAM
20.	CrI.Pet./263/2017	SMTI. TUTUMONI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR.M J BARUA	MR.D DASR-2 MR.B J TALUKDAR(R-2) MR.K SARMA(R-2) PP, ASSAM
	REMARK : PC ACT			

Causelists generated on 13/03/2018 17:24:19



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

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Web :www.ghconline.gov.in

[For Thursday, 15th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF LAWAZIMA LIST, IF TIME PERMITS.]

[AT 11:30 AM]

BEFORE:

MS. KANCHAN NEWAR (JOINT REGISTRAR (VIGILANCE))

COURT NO.: 101

[SINGLE BENCH]

[LAWAZIMA MATTERS]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	MACApp./153/2013	M/S. NEW INDIA ASSURANCE CO. LTD. Versus ASHA DEVI AND 9 ORS.	MR.A AHMED MR.S DUTTA(SR.ADV.) MS.M CHOUDHURY MR.C SHARMA MS.S THAKURIA	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.B SARMA(R-1TO5) MS.P BORSAIKIA
2.	MACApp./85/2014	KRISHNA SINGH Versus NATIONAL INSURANCE CO. LTD.	MRS PANDIT MR.J KALITA MRT K BHATTACHARYYA	MR.B C DAS MR.R GOSWAMI MR.M DAS(R-3) MR.R C PAUL MR.S ISLAM(R-3) MR.S ROY
3.	MACApp./181/2011	MINA BORAH Versus CHITRALEKHA BORA AND ORS	MS.M BHATTACHARJEE MST BARUAH MR.K BHATTACHARJEE	MR.S K GOSWAMI MR.R KATHKATIA MR.P K SHARMA MR.P MEDHI
4.	MACApp./105/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI ETOBORI DEVIAND 5 ORS	MS.R D MOZUMDAR MS.B BORAH	MSP DEHINGIAR-2 MR.S DUTTA(R-4) MR.SIDHANT DUTTA(R-2) MR.C SHARMA(R-2) MR.S DUTTA(R-2) MS.M CHOUDHURY(R-2) MS.N MODI(R-2) MR.V DEVNATH(R-4)
5.	MC/659/2015	SMTI SWAPNA JYOTI GOHAIN AND 2 ORS, Versus ORIENTAL INSURANCE CO. LTD. AND ANR	MRS.S S BAWARI MD.ASLAM MR.P DEKA MS.B SARMA MR.G N SAHEWALLA	MR.C SHARMAR-1 MR.S DUTTA(R-1) MS.N MODI(R-1) MR.SIDHANT DUTTA(R-1)
		REMARK : IN REV.PET. SL.NO. 234730, IN MAC.APP 90/09(D/O)		
6.	MACApp./111/2015	SMTI MEENA DEVI @ MEENA BHATTARI AND 2 ORS Versus MD AKKAS ALI AND 2 ORS	MS.D KALITA MR.M TALUKDAR	MS.K SHARMAR-1 MS.S Y AHMED(R-1) MR.M K HUSSAIN(R-1)
7.	MACApp./275/2015	MD ABDULLAH LASKAR Versus JAHURA SULTANA CHOUDHURY AND 7 ORS	MR.B BISHAYA MR.B U LASKAR MS.R D MOZUMDAR	
8.	MACApp./104/2013	M/S. NEW INDIA ASSURANCE CO. LTD. Versus SMT. ABHARANI HANDIQUE AND 4 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.M B U AHMED MR.B BARUAH

LEAVE NOTE OF ADVOCATES FOR 15/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR U SARMA	28-02-2018	To	15-03-2018
8)	MISS. M DAS	07-03-2018	To	20-03-2018
9)	MR. R ALI	05-03-2018	To	15-03-2018
10)	MS. A DEVI	05-03-2018	To	20-03-2018
11)	MR A KUNDU	07-03-2018	To	20-03-2018
12)	MR. B SINHA	07-03-2018	To	23-03-2018
13)	MR. S K SINHA	07-03-2018	To	02-04-2018
14)	MR. P PATHAK	07-03-2018	To	29-03-2018
15)	MR. R K JAIN	08-03-2018	To	18-03-2018
16)	MR. S BARUAH	08-03-2018	To	16-03-2018
17)	MR. D BARUA	08-03-2018	To	16-03-2018
18)	MR. B P BORAH	15-03-2018	To	19-03-2018
19)	MS. M DEKA	09-03-2018	To	28-03-2018
20)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
21)	MR G R DEV	12-03-2018	To	21-03-2018
22)	MD B ZAMAN	09-03-2018	To	28-03-2018
23)	MR G C SHARMA	12-03-2018	To	19-03-2018
24)	MR G GOSWAMI	12-03-2018	To	18-03-2018
25)	MR. D DAS	12-03-2018	To	16-03-2018
26)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
27)	MR. R DE	14-03-2018	To	16-03-2018
28)	MR. R DAS	14-03-2018	To	15-04-2018
29)	MR. J SARMAH	12-03-2018	To	26-03-2018
30)	MR. D BORAH	13-03-2018	To	23-03-2018
31)	MR. D PATHAK	13-03-2018	To	23-03-2018
32)	MR. U C DAS	14-03-2018	To	16-03-2018
33)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
34)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018